

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/09/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|----|---------------------------------------|--|-----------------------------|--|
| 1 | D-BLAPL/26770/2024 BLAPL/9102/2024 | PRASANA KUMAR NAYAK VS STATE OF ODISHA | PRANAB RANJAN CHHATOI VS | BANKI /169 /2024 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) GR/0000246/2024 |
| 2 | D-BLAPL/26776/2024 BLAPL/9103/2024 | AJAY MUKHI VS STATE OF ODISHA | SAMARENDRA BAHADUR VS | NAKTIDEUL /119 /2024 ADDL.SESIONS JUDGE CUM SPL JUDGE TR/0000018/2024 |
| 3 | D-BLAPL/26866/2024 BLAPL/9104/2024 | KARTIKA JENA @ BAPUNI VS STATE OF ODISHA | SAKTI PRASAD DAS VS | BALIANTA P.S. /322 /2024 J.M.F.C.,BHUBANESWAR(Khordha) GR/0001306/2024 |
| 4 | D-BLAPL/26885/2024 BLAPL/9105/2024 | TANMAY TOTWA SARATHI NAYAK @ TANMAYA TATTWA SARATHI NAYAK VS STATE OF ODISHA | AMLAN SHAKTI PAUL VS | CHANDRASEKHARPUR /627 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001376/2024 |
| 5 | D-BLAPL/26354/2024 BLAPL/9106/2024 | MAMATA SWAIN VS STATE OF ODISHA | AKSHAYA KUMAR SAHOO VS | ANGUL TOWN /411 /2023 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) GR/0001181/2023 |
| 6 | D-BLAPL/26869/2024 BLAPL/9107/2024 | SIPUN PATEL VS STATE OF ODISHA | AJIT KUMAR RAUT VS | LAIKERA /151 /2024 DISTRICT AND SESSIONS JUDGE,JHARASCOLE CT/0000095/2024 |
| 7 | D-BLAPL/26620/2024 BLAPL/9108/2024 | JAGANNATH SAHOO VS STATE OF ODISHA | PRASANTA KUMAR MISHRA VS | BISRA /138 /2024 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000827/2024 |
| 8 | D-BLAPL/26794/2024 BLAPL/9109/2024 | BENJAMINI SANTRA VS STATE OF ODISHA | ASHOK KUMAR PANIGRAHI VS | BADAGODA P.S. /640 /2023 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0001058/2023 |
| 9 | D-BLAPL/26302/2024 BLAPL/9110/2024 | GURU KHILLO VS STATE OF ODISHA | SHYAM MANOHAR VS | MACHHKUND /91 /2019 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE TR/0000001/2020 |
| 10 | D-BLAPL/26938/2024 BLAPL/9111/2024 | KARNIEL RAITA VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | BADAGADA /369 /2024 J.M.F.C.-CIVIL JUDGE (JD),SORODA(Ganjam) GR/0000736/2024 |
| 11 | D-BLAPL/24561/2024 BLAPL/9112/2024 | SUKANTA KUMAR NAYAK VS STATE OF ODISHA | PRANAB KUMAR DAS VS | MALKANGIRI /376 /2024 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000469/2024 |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/09/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|----|---------------------------------------|--|------------------------------|--|
| 12 | D-BLAPL/25251/2024 BLAPL/9113/2024 | DEB KUMAR KUSULIA VS STATE OF ODISHA | AKASH KUMAR PATTAJOSHI VS | AMBADOLA /200 /2023 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000035/2023 |
| 13 | D-BLAPL/26981/2024 BLAPL/9114/2024 | SITARAM PATRO VS STATE OF ODISHA | UMESH CHANDRA BEHURA VS | VIGILANCE PS (BERHAMPUR) /15 /2024 SPL.JUDGE VIGILANCE,BERHAMPUR(C GR/0000006/2024 |
| 14 | D-BLAPL/25263/2024 BLAPL/9115/2024 | BABU RAM VS STATE OF ODISHA | AMLAN SHAKTI PAUL VS | CAPITAL P.S. /237 /2023 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000614/2023 |
| 15 | D-BLAPL/25685/2024 BLAPL/9116/2024 | BADAL BEHERA VS STATE OF ODISHA | SIDHARTHA MISHRA VS | BINJHARPUR /246 /2024 S.D.J.M.,JAJPUR(Jajapur) CT/0001135/2024 |
| 16 | D-BLAPL/25265/2024 BLAPL/9117/2024 | BABU RAM VS STATE OF ODISHA | AMLAN SHAKTI PAUL VS | BADAGODA P.S. /268 /2023 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0000472/2023 |
| 17 | D-BLAPL/26049/2024 BLAPL/9118/2024 | BABLU MAHATO VS STATE OF ODISHA | T.N.MURTY VS | SEMILLIGUDA /27 /2021 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000024/2021 |
| 18 | D-BLAPL/26197/2024 BLAPL/9119/2024 | JYOTI RANJAN PATTANAIAK @ BABUL VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | INDUSTRIAL ESTATE PS /134 /2024 S.D.J.M.,KHURDA(Khordha) GR/0000491/2024 |
| 19 | D-BLAPL/26471/2024 BLAPL/9120/2024 | TRILOCHAN NATH @ CHIYAAN VS STATE OF ODISHA | BINAYA BHUSAN ROUSTRAY VS | CAPITAL P.S. /11 /2024 3RD ADJ BHUBANESWAR(Khordha) TR/0000009/2024 |
| 20 | D-BLAPL/26433/2024 BLAPL/9121/2024 | SANTOSH ANDRAP @ PAL VS STATE OF ODISHA | SUNIL KUMAR PANDA VS | PARLAKHEMUNDI /232 /2024 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE GR/0000470/2024 |
| 21 | D-BLAPL/26162/2024 BLAPL/9122/2024 | TIKILI @ BHASKAR DAS VS STATE OF ODISHA | DEBASNAN DAS VS | BALASORE SADAR /200 /2020 DISTRICT & SESSIONS JUDGE,BALASO ST/0000024/2021 |
| 22 | D-BLAPL/26431/2024 BLAPL/9123/2024 | KABIRAJ MALI VS STATE OF ODISHA | SUNIL KUMAR PANDA VS | PARLAKHEMUNDI /232 /2024 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE GR/0000470/2024 |
| 23 | D-BLAPL/26854/2024 | SUJIT KUMAR PADHI | SOUBHAGYA KUMAR DASH | GURANDI /13 /2024 |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/09/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|----|---------------------------------------|--|--------------------------------|---|
| | BLAPL/9124/2024 | VS STATE OF ODISHA | VS | S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE GR/000089/2024 |
| 24 | D-BLAPL/26575/2024 BLAPL/9125/2024 | PAMU @ PRAMOD SETHI VS STATE OF ODISHA | SAROJ KUMAR PADHI VS | PIPLI /337 /2024 J.M.F.C.,PIPLI(Puri) GR/0000598/2024 |
| 25 | D-BLAPL/26940/2024 BLAPL/9126/2024 | PRAMOD TARANI VS STATE OF ODISHA | LAMBODOR ACHARI VS | BHANJANAGAR /239 /2009 A.D.J.,BHANJANAGAR(Ganjam) ST/0000026/2024 |
| 26 | D-BLAPL/26747/2024 BLAPL/9127/2024 | DIBAKAR MAHANAKUDA@DIBAKAR MAHANAKUDA VS STATE OF ODISHA | PARTHA SARATHI DAS VS | KABISURYANAGAR /462 /2024 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000457/2024 |
| 27 | D-BLAPL/26948/2024 BLAPL/9128/2024 | SAIKHA SAMEER VS STATE OF ODISHA | MANORANJAN PADHY VS | JEYPORE SADAR /88 /2024 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000021/2024 |
| 28 | D-BLAPL/26951/2024 BLAPL/9129/2024 | SUNDERLAL NAG @ NEPAL VS STATE OF ODISHA | MANORANJAN PADHY VS | JEYPORE SADAR /127 /2024 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000029/2024 |
| 29 | D-BLAPL/24809/2024 BLAPL/9130/2024 | RAMAKANTA KARNA VS STATE OF ODISHA | PREETAM MISHRA VS | BOUDH /107 /2010 DISTRICT & SESSIONS JUDGE,BOUDH(K) ST/0000005/2024 |
| 30 | D-BLAPL/26959/2024 BLAPL/9131/2024 | SANDEEP THAKUR VS STATE OF ODISHA | REBATILATA PANDA VS | MACHHKUND /83 /2021 ADDL.SESSIONS JUDGE CUM SPECIAL TR/0000078/2021 |
| 31 | D-BLAPL/26957/2024 BLAPL/9132/2024 | VYANKTESH NAGGAPPA BARASODE VS STATE OF ODISHA | MANORANJAN PADHY VS | JEYPORE SADAR /88 /2024 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000021/2024 |
| 32 | D-BLAPL/27000/2024 BLAPL/9133/2024 | SANJAYA PARICHHA VS STATE OF ODISHA | MAHES DAS VS | K.NUAGOAN /68 /2024 ADDL. SESSION JUDGE,BALLIGUDA(K) ST/0000056/2024 |
| 33 | D-BLAPL/27003/2024 BLAPL/9134/2024 | SANJAY SAMAL VS STATE OF ODISHA | PRADEEP KUMAR PRADHAN VS | / /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000094/2024 |
| 34 | D-BLAPL/27010/2024 BLAPL/9135/2024 | SOVAGINI @ SOUVAGINI RATH @ SOUBHAGINI RATHA VS | MOHENDRA KUMAR MOHAPATRO VS | KANPUR /152 /2023 J.M.F.C.,NARASINGHPUR(Cuttack) |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/09/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|----|---------------------------------------|---|-------------------------------|--|
| 35 | D-BLAPL/26878/2024 BLAPL/9136/2024 | STATE OF ODISHA RANJAN KUMAR BEHERA VS STATE OF ODISHA | PRATIK DASH VS | CT/0000407/2023 BIRIDI PS /252 /2024 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) GR/0001568/2024 |
| 36 | D-BLAPL/26080/2024 BLAPL/9137/2024 | STATE OF ODISHA MINATI @ SABNAM BEGAM VS STATE OF ODISHA | AMIT KUMAR NATH VS | ANGUL TOWN /569 /2024 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) GR/0001081/2024 |
| 37 | D-BLAPL/26479/2024 BLAPL/9138/2024 | STATE OF ODISHA AJIT RAM GOCHHAYAT VS STATE OF ODISHA | AMIT KUMAR NATH VS | BAGDIA /141 /2024 J.M.F.C.,CHHENDIPADA(Anugul) GR/0000723/2024 |
| 38 | D-BLAPL/26934/2024 BLAPL/9139/2024 | STATE OF ODISHA BEDA @ NIRANJAN SAHU VS STATE OF ODISHA | SUNIL KUMAR PANDA VS | DHENKANAL SADAR /43 /2008 A.D.J.,DHENKANAL(Dhenkanal) CT/0000122/2024 |
| 39 | D-BLAPL/27029/2024 BLAPL/9140/2024 | STATE OF ODISHA ROSHAN KUMAR CHOUDHURY VS STATE OF ODISHA | AMULYA RATNA PANDA VS | TANGI /115 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000035/2024 |
| 40 | D-BLAPL/27031/2024 BLAPL/9141/2024 | STATE OF ODISHA SANATAN DAS VS STATE OF ODISHA | AMULYA RATNA PANDA VS | SAHADEV KHUNTA /333 /2024 S.D.J.M.,BALASORE(Baleshwar) CT/0000807/2024 |
| 41 | D-BLAPL/26962/2024 BLAPL/9142/2024 | STATE OF ODISHA P.REJENDRA REDDY @ DEBRAJ VS STATE OF ODISHA | ABHAS MOHANTY VS | BERHAMPUR TOWN /230 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001658/2024 |
| 42 | D-BLAPL/27078/2024 BLAPL/9143/2024 | STATE OF ODISHA SHAIKH RAFIQ @ DHADU VS STATE OF ODISHA | AMITAV TRIPATHY VS | JANKIA P.S. /281 /2024 J.M.F.C.,KHURDA(Khordha) GR/0000565/2024 |
| 43 | D-BLAPL/27065/2024 BLAPL/9144/2024 | STATE OF ODISHA MADHAB SWAIN VS STATE OF ODISHA | DEBASHIS ROUTRAY VS | GANGAPUR (ASKA) /306 /2024 SPL. JUDGE(POCSO), BERHAMPUR(Ganjam) Spl/0000080/2024 |
| 44 | D-BLAPL/27026/2024 BLAPL/9145/2024 | STATE OF ODISHA DEEPAK BEHERA VS STATE OF ODISHA | SAROJ RANJAN SUBUDHI VS | PARLAKHEMUNDI /232 /2024 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHEMUNDI GR/0000470/2024 |
| 45 | D-BLAPL/27024/2024 BLAPL/9146/2024 | STATE OF ODISHA SUBHRANSU PARIDA VS STATE OF ODISHA | RAMESH CHANDRA MAHARANA VS | CUTTACK SADAR /752 /2023 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0001555/2023 |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/09/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|----|---------------------------------------|---|-------------------------------|--|
| 46 | D-BLAPL/27023/2024 BLAPL/9147/2024 | SUBHRANSU PARIDA VS STATE OF ODISHA | RAMESH CHANDRA MAHARANA VS | CUTTACK SADAR /740 /2023 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0001541/2023 |
| 47 | D-BLAPL/27124/2024 BLAPL/9148/2024 | LAKHAN SINGH VS STATE OF ODISHA | SARBESWAR SAHOO VS | ORKEL /256 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang) Spl/0000117/2024 |
| 48 | D-BLAPL/26855/2024 BLAPL/9149/2024 | MADHU BHOKTA VS STATE OF ODISHA | PRASANTA KUMAR NANDA VS | //0 1ST A.D.J.,BERHAMPUR(Ganjam) 2(A)CC/0000024/2024 |
| 49 | D-BLAPL/27048/2024 BLAPL/9150/2024 | PAPUNI @ BIJAYA KUMAR BARIK @ BIJAYA BARIK VS STATE OF ODISHA | DEEPAK KU SAHOO VS | MAHAKALPARA /180 /2024 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001507/2024 |
| 50 | D-BLAPL/27203/2024 BLAPL/9151/2024 | MAMATA NAYAK VS STATE OF ODISHA | TAPAN JYOTI PANI VS | DELANGA /241 /2024 J.M.F.C.,PIPILI(Puri) GR/0000518/2024 |
| 51 | D-BLAPL/26900/2024 BLAPL/9152/2024 | BIKRAM BEHERA VS STATE OF ODISHA | AMLAN SHAKTI PAUL VS | //0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000443/2024 |
| 52 | D-BLAPL/26856/2024 BLAPL/9153/2024 | SUJIT KUMAR PADHI VS STATE OF ODISHA | SOUBHAGYA KUMAR DASH VS | GURANDI /96 /2023 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE GR/0000727/2023 |
| 53 | D-BLAPL/26983/2024 BLAPL/9154/2024 | SHRAVAN PAL VS STATE OF ODISHA | BIJAY KUMAR BEHERA VS | PADMAPUR /32 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000039/2024 |
| 54 | D-BLAPL/26858/2024 BLAPL/9155/2024 | SUJIT KUMAR PADHI VS STATE OF ODISHA | SOUBHAGYA KUMAR DASH VS | PARLAKHEMUNDI /360 /2023 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE GR/0000695/2023 |
| 55 | D-BLAPL/27032/2024 BLAPL/9156/2024 | NIRANJAN BEHERA VS STATE OF ODISHA | AMULYA RATNA PANDA VS | //0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000014/2024 |
| 56 | D-BLAPL/26895/2024 BLAPL/9157/2024 | KAPILA DAS VS STATE OF ODISHA | ARJUNA CHARANA BEHERA VS | KHAIRA /90 /2024 J.M.F.C.,SORO(Baleshwar) CT/0000510/2024 |
| 57 | D-CMP/38032/2024 | K.SURYAKANTA | DHANANJAYA MUND | // |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/09/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|----|-----------------------------------|--|------------------------------------|--|
| | CMP/1000/2024 | VS BRUNDABAN SAHU | VS | CIVIL JUDGE (SD),BERHAMPUR(Ganjam) EP/0000009/2011 |
| 58 | D-CMP/38042/2024 CMP/1001/2024 | DHARITRI DAS VS DHURBENDRA KUMAR DAS | SAMIR KUMAR MISHRA,(SR.ADV.) VS | // ADDL CIVIL JUDGE(SD), BARIPADA(Ma CS/0000173/2012 |
| 59 | D-CMP/38151/2024 CMP/1002/2024 | PITABASA PRADHAN VS P.MANIKYAM REDDY | HIMANSHU SEKHAR MISHRA VS | // CIVIL JUDGE (SD),BARGARH(Bargarh) CS/0000047/2018 |
| 60 | D-CMP/36272/2024 CMP/1003/2024 | PRATAP RUDRA HARICHANDAN VS KUSUM BEHERA | AJAYA KUMAR MOHARANA VS | // 4TH ADDL SESSIONS JUDGE CUM SPL J Fao/0000115/2023 |
| 61 | D-CMP/38506/2024 CMP/1004/2024 | RABINARAYAN SAHU VS SABITA SEN | AMIT PRASAD BOSE VS | // CIVIL JUDGE (SD),BALASORE(Baleshwa EC/0000026/2023 |
| 62 | D-CMP/35278/2024 CMP/1005/2024 | KANHU CHARAN BADAPANDA VS SUBASH PRASAD BADAPANDA | SUVENDU KAR VS | // CIVIL JUDGE (SR.DIV) BIRMAHARAJPU F.D.C.S./0000050/2008 |
| 63 | D-CMP/38017/2024 CMP/1006/2024 | BIRENDRA KUMAR PADHAN VS NILAMBAR SETH | SOUMYA MISHRA VS | // CIVIL JUDGE (SD),PADAMPUR(Bargarh) CS/0000006/2010 |
| 64 | D-CMP/38719/2024 CMP/1007/2024 | INDUSIND BANK LTD., BBSR VS SUSHANT MINERALS PVT. LTD., KEONJHAR | SUPRATIK ACHARYA VS | // SR CIVIL JUDGE (COMMERCIAL COUR CS/0000160/2021 |
| 65 | D-CMP/38958/2024 CMP/1008/2024 | PRAKASH KUMAR MOHAPATRA VS JAJPUR MUNICIPALITY, JAJPUR | SUSANTA KUMAR DASH VS | // DIST.& SESSIONS JUDGE,JAJPUR(Jajapu Fao/0000028/2023 |
| 66 | D-CMP/35635/2024 CMP/1009/2024 | SUNIL KUMAR NAIK VS SUNITI KUMARI NAIK | SAIBRATA RATH VS | // AD-HOC ADDL.DIST.JUDGE,SUNDARG TS/0000020/1998 |
| 67 | D-CMP/36556/2024 CMP/1010/2024 | ARUNA KUMAR JENA VS AKHAYA JENA | JAGAJIBAN PRADHAN VS | // CIVIL JUDGE (SD),BHADRAK(Bhadrak) CS/0000510/2007 |
| 68 | D-CMP/38203/2024 CMP/1011/2024 | SEBATI MUDULI @ SAHU VS | PRASANTA KUMAR SATAPATHY VS | // CIVIL JUDGE (JD),BHADRAK(Bhadrak) |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/09/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|----|---------------------------------------|---|-------------------------------|--|
| 69 | D-CMP/38793/2024 CMP/1012/2024 | BHAGIRATHI SAHU SABITA PANDEY VS RAMESWARI PRUSETH | BYOMOKESH SAHOO VS | CS/0000261/2021 // CIVIL JUDGE (SD),SAMBALPUR(Sambalpur) |
| 70 | D-CMP/38809/2024 CMP/1013/2024 | BIRANCHI PRASAD PATEL VS MENA @ INDRAMANI PATEL | TRILOCHAN NANDA VS | CS/0000216/2021 // CIVIL JUDGE (SD),BOLANGIR(Balangir) |
| 71 | D-CMP/37971/2024 CMP/997/2024 | GOURIMANI BEHERA VS LILABATI BEHERA | NIRANJAN LENKA VS | EC/0000007/2000 // CIVIL JUDGE (SD),UDALA(Mayurbhanj) |
| 72 | D-CMP/38238/2024 CMP/998/2024 | SOMANATH NAYAK VS STATE OF ODISHA | BANSHIDHAR BAUG VS | CS/0000079/2008 // () |
| 73 | D-CMP/37974/2024 CMP/999/2024 | PRASANNA KUMAR NAYAK VS JAMBESWAR SAHOO | BIBHUTI BHUSAN MISHRA 2 VS | // CIVIL JUDGE (SD),ATHGARH(Cuttack) |
| 74 | D-CONTC/35791/2024 CONTC/6626/2024 | BENUDHAR PATEL VS SASWATA MISHRA, IAS | ADV. VS | // () // |
| 75 | D-CONTC/35792/2024 CONTC/6627/2024 | RAJENDRA CHOUDHURY VS SASWATA MISHRA, IAS | ADV. VS | // () // |
| 76 | D-CONTC/35795/2024 CONTC/6628/2024 | PULIN KUMAR MEHER VS SASWATA MISHRA, IAS | ADV. VS | // () // |
| 77 | D-CONTC/36709/2024 CONTC/6629/2024 | AMIT KUMAR DIKSHIT VS BINODBEHARI DAS,SUPDT. ENGNR. RURAL WORKS DIVISION 1,KEONJHAR | DUSMANTA KUMAR JENA VS | // () // |
| 78 | D-CONTC/38352/2024 CONTC/6630/2024 | PRASANTA KU.MOHANTY VS SATYABRATA SAHU, IAS | KULADA NANDA DAS VS | // () // |
| 79 | D-CONTC/38374/2024 CONTC/6631/2024 | DR. RAGHUNATH MISHRA VS SHALINI PANDIT, SECY. TO GOVT., HEALTH AND F.W. DEPT. | ADV. VS | // () // |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/09/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|----|---------------------------------------|---|--------------------------|-------------------------------------|
| 80 | D-CONTC/38418/2024 CONTC/6632/2024 | NIKUNJA BIHARI MOHANTY VS ASWATHY S., IAS | DEBASIS ROUT VS | // 0 // |
| 81 | D-CONTC/36627/2024 CONTC/6633/2024 | NIRAKAR MOHANTY VS ASWINI KUMAR MISHRA, IAS | ADV. VS | // 0 // |
| 82 | D-CONTC/38536/2024 CONTC/6634/2024 | MIRUPRAVA SAHU VS ASWATHY. S., I.A.S | ADV. VS | // 0 // |
| 83 | D-CONTC/37357/2024 CONTC/6635/2024 | AKSHAYA KUMAR SWAIN VS ASWATHI S., IAS | ADV. VS | // 0 // |
| 84 | D-CONTC/38560/2024 CONTC/6636/2024 | JAGANNATH MAJHI VS ANU GARG, P.SECY. W.R DEPT. | ADV. VS | // 0 // |
| 85 | D-CONTC/37360/2024 CONTC/6637/2024 | BENUDHAR PAUL VS ASWATHY S, IAS | ADV. VS | // 0 // |
| 86 | D-CONTC/38565/2024 CONTC/6638/2024 | DINA MAJHI VS ANU GARG, P.SECY. W.R.DEPT. | ADV. VS | // 0 // |
| 87 | D-CONTC/37361/2024 CONTC/6639/2024 | BARENDRANATH DAS ADHIKARI VS ASWATHY S, IAS | ADV. VS | // 0 // |
| 88 | D-CONTC/38567/2024 CONTC/6640/2024 | DUKHU GUAL VS ANU GARG, P.SECY, W.R DEPT. | ADV. VS | // 0 // |
| 89 | D-CONTC/37363/2024 CONTC/6641/2024 | SAUDAMINI PATTANAIK VS ASWATHI S, IAS | ADV. VS | // 0 // |
| 90 | D-CONTC/38635/2024 CONTC/6642/2024 | CHANDRAMANI BAG VS PAWAR SACHIN PRAKASH, COLLECTOR, KALAHANDI | ADV. VS | // 0 // |
| 91 | D-CONTC/37365/2024 | BRAJABANDHU PRADHAN | ADV. | // |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/09/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---------------------------------------|---|-----------------------------|-------------------------------------|
| | CONTC/6643/2024 | VS ASWATHY S., IAS | VS | 0 // |
| 92 | D-CONTC/38680/2024 CONTC/6644/2024 | BISWANATH BEHERA VS SALINI PANDIT, I.A.S, | ADV. VS | // 0 // |
| 93 | D-CONTC/37366/2024 CONTC/6645/2024 | KAILASH CHANDRA BARIK VS ASWATHY S., IAS | ADV. VS | // 0 // |
| 94 | D-CONTC/38706/2024 CONTC/6646/2024 | ADILAXMI ACHARY VS SALINI PANDIT, IAS | LAXMIKANTA MOHANTY VS | // 0 // |
| 95 | D-CONTC/37367/2024 CONTC/6647/2024 | MIR ABDUL RAHIM VS ASWATHY S., IAS | ADV. VS | // 0 // |
| 96 | D-CONTC/37370/2024 CONTC/6648/2024 | KHAGENDRA SAHOO VS ASWATHY S., IAS | ADV. VS | // 0 // |
| 97 | D-CONTC/37371/2024 CONTC/6649/2024 | LAXMIDHAR MUDULI VS ASWATHY S., IAS | ADV. VS | // 0 // |
| 98 | D-CONTC/37373/2024 CONTC/6650/2024 | BHAGYADHAR SAHOO VS ASWATHY S., IAS | ADV. VS | // 0 // |
| 99 | D-CONTC/38191/2024 CONTC/6651/2024 | BANAMALI BEHERA VS ANU GARG, IAS | ADV. VS | // 0 // |
| 100 | D-CONTC/37374/2024 CONTC/6652/2024 | ABHIMANYU ROUT VS ASWATHY S., IAS | ADV. VS | // 0 // |
| 101 | D-CONTC/38022/2024 CONTC/6653/2024 | DURYODHAN PRADHAN VS CHINMAYA DAS, ZONE OFFICER, LAND ACQUISITON AND REHABILITATION,DEOGARH | BIREN SANKAR TRIPATHY VS | // 0 // |
| 102 | D-CONTC/38378/2024 CONTC/6654/2024 | MANDAKINI GIRI VS | ADV. VS | // 0 |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/09/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---------------------------------------|--|---------------------------|-------------------------------------|
| 103 | D-CONTC/38120/2024 CONTC/6655/2024 | PURNA CHANDRA SETHY, DEO, MAYURBHANJ PRADEEP KUMAR PRUSTY VS SATYABRATA SAHU, IAS | ADV. VS | // // () |
| 104 | D-CONTC/38412/2024 CONTC/6656/2024 | AKSHYA PRADHAN VS ARAVIND AGRAWAL I.A.S | DEBASIS ROUT VS | // () // |
| 105 | D-CONTC/38437/2024 CONTC/6657/2024 | SNIGDHARANI MOHANTY VS SRIKANTA PRUSTY, DIRECTOR OF HORTICULTURE | ADV. VS | // () // |
| 106 | D-CONTC/38461/2024 CONTC/6658/2024 | GIRIDHARI DALAI VS PROF.SABITA ACHARYA, V.C. UTKAL UNIVERSITY | ADV. VS | // () // |
| 107 | D-CONTC/38189/2024 CONTC/6659/2024 | HRUDESWAR BEHERA VS ANU GARG, IAS | ADV. VS | // () // |
| 108 | D-CONTC/38479/2024 CONTC/6660/2024 | PRASHANT KUMAR SAHOO VS PROF.SABITA ACHARYA, V.C, UTKAL UNIVERSITY | ADV. VS | // () // |
| 109 | D-CONTC/38480/2024 CONTC/6661/2024 | SUCHETA DAS VS PROF.SABITA ACHARYA, V.C,UTKAL UNIVERSITY | ADV. VS | // () // |
| 110 | D-CONTC/38483/2024 CONTC/6662/2024 | PRAMOD KUMAR SAHOO VS PROF.SABITA ACHARYA, V.C,UTKAL UNIVERSITY | ADV. VS | // () // |
| 111 | D-CONTC/38491/2024 CONTC/6663/2024 | ABINASH CHANDRA SHARMA VS ANANYA DAS, IAS | ADV. VS | // () // |
| 112 | D-CONTC/38504/2024 CONTC/6664/2024 | SUSHANTA KUMAR RANA VS JAYAKRUSHNA BEHERA, S.P SIGNALS,ODISHA | LAXMI KANTA MOHANTY VS | // () // |
| 113 | D-CONTC/38526/2024 CONTC/6665/2024 | SRINIBAS BISHOYI VS ASWATHY. S, I.A.S | ADV. VS | // () // |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/09/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---------------------------------------|---|------------------------------|--|
| 114 | D-CONTC/38575/2024 CONTC/6666/2024 | SHIBA MAJHI VS ANU GARG, P.SECY.,W.R DEPT. | ADV. VS | // 0 // |
| 115 | D-CONTC/38576/2024 CONTC/6667/2024 | BHAKTARAM PRADHAN VS ANU GARG, P.SECY.,W.R DEPT. | ADV. VS | // 0 // |
| 116 | D-CONTC/38578/2024 CONTC/6668/2024 | KHETRABASI GHADEI VS ARABINDA AGRAWAL, I.A.S. | ADV. VS | // 0 // |
| 117 | D-CONTC/38580/2024 CONTC/6669/2024 | DIBAKAR SAMANTARAY VS SALINI PANDIT, I.A.S, | ADV. VS | // 0 // |
| 118 | D-CONTC/33967/2024 CONTC/6670/2024 | JAYADEV SAHOO VS BANAMALI MAHAKUD | SATYA NARAYAN MISHRA 4 VS | // 0 // |
| 119 | D-CONTC/36334/2024 CONTC/6671/2024 | RAJIBLOCHAN JANA VS BANAMALI MAHAKUD, SECRETARY | SATYA NARAYAN MISHRA 4 VS | // 0 // |
| 120 | D-CONTC/38603/2024 CONTC/6672/2024 | RABINDRA KUMAR SAHOO VS PRADEEP NAG, O.E.S | ADV. VS | // 0 // |
| 121 | D-CONTC/38658/2024 CONTC/6673/2024 | SATRUGHNA ROUT VS SAROJ KUMAR DAS, SUPERINTENDING ENGNR., MECHANICAL DIVISION | ADV VS | // 0 // |
| 122 | D-CRLA/26448/2024 CRLA/881/2024 | RANJAN KUMAR BEHERA VS STATE OF ODISHA | HARMOHAN DHAL VS | CHARMAL /164 /2022 AD-HOC A.D.J.(FTSC),SAMBALPUR(Sambalpur) Spl/0000065/2022 |
| 123 | D-CRLA/26561/2024 CRLA/882/2024 | BAIA@KARAN KUMAR NAYAK@KARAN NAYAK VS STATE OF ODISHA | DEEPAK KU SAHOO VS | NIKIRAI /203 /2024 SPECIAL JUDGE,KENDRAPARA(Kendrapara) TR/0000145/2024 |
| 124 | D-CRLA/26106/2024 CRLA/883/2024 | ARUN @ SIPUN GOCHHAYAT VS STATE OF ODISHA | AMIT KUMAR NATH VS | BANTALA /202 /2024 A.D.J.,ANGUL(Angul) CT/0000052/2024 |
| 125 | D-CRLA/23214/2024 | MAMA@DASA MAJHI@HANSDA | CHINMAYA KUMAR SAHU | HARICHANDANPUR /156 /2015 |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/09/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---------------------------------------|---|-------------------------------|---|
| | CRLA/884/2024 | VS STATE OF ODISHA | VS | AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu Spl/0000278/2016 |
| 126 | D-CRLA/25789/2024 CRLA/885/2024 | SOUBHAGYA DAS@BUNTY VS STATE OF ODISHA | IPSIT AUROBINDO ACHARYA VS | BALIKUDA /12 /2023 SPECIAL JUDGE,JAGATSINGHPUR(Jaga Spl/0000006/2023 |
| 127 | D-CRLMC/23562/2024 CRLMC/3435/2024 | ARUN DUA@ARUN KUMAR DUA VS STATE OF ODISHA | SUSANTA KUMAR BARAL VS | BRAHMANITARANG /202 /2013 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0002833/2013 |
| 128 | D-CRLMC/23587/2024 CRLMC/3436/2024 | BABULA KANHAR VS STATE OF ODISHA | MANAS KUMAR CHAND VS | PHIRINGIA /100 /2015 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000115/2015 |
| 129 | D-CRLMC/26726/2024 CRLMC/3437/2024 | RUDRA MADHABA PANDA VS STATE OF ODISHA | JULU KHANSAMA VS | PURIGHAT /116 /2024 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000237/2024 |
| 130 | D-CRLMC/26784/2024 CRLMC/3438/2024 | T.MOHAN RAO@T.MOHANA RAO VS STATE OF ODISHA | ASWINI KUMAR MISHRA VS | RANPUR /213 /2005 J.M.F.C.,RANPUR(Nayagarh) GR/0000213/2005 |
| 131 | D-CRLMC/25126/2024 CRLMC/3439/2024 | SUNIL KUMAR MISHRA VS STATE OF ODISHA | SIDDHARTHA SAMAL VS | BANDOMUNDA /80 /2019 SPECIAL JUDGE,ROURKELA(Sundargarh) Spl/0000007/2019 |
| 132 | D-CRLMC/26846/2024 CRLMC/3440/2024 | RAJESH KUMAR DAS VS STATE OF ODISHA | AMITAV TRIPATHY VS | / /0 J.M.F.C.,BHADRAK(Bhadrak) ICC/0000394/2017 |
| 133 | D-CRLMC/25130/2024 CRLMC/3441/2024 | KARNA NAIK @ KAREN NAIK VS STATE OF ODISHA | BHARAT BHUSAN ROUTRAY VS | ANGUL TOWN /684 /2020 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0001086/2020 |
| 134 | D-CRLMC/26847/2024 CRLMC/3442/2024 | PRATIMA KUMARI SAHU VS STATE OF ODISHA | AMITAV TRIPATHY VS | PATTAPUR (ASKA) /243 /2019 C.J.M.,BERHAMPUR(Ganjam) ST/0000025/2022 |
| 135 | D-CRLMC/26853/2024 CRLMC/3443/2024 | HIMANSHU RANJAN JENA VS STATE OF ODISHA | ARIJEET MISHRA VS | / /0 ADDL DIST AND SESSIONS JUDGE,JAJP CRA/0000015/2024 |
| 136 | D-CRLMC/25596/2024 CRLMC/3444/2024 | PRIYANKA MAJHI VS | DEEPANKAR PANIGRAHY VS | SUNABEDA /212 /2023 JMFC, SEMILIGUDA(Koraput) |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/09/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---------------------------------------|--|-------------------------------|--|
| 137 | D-CRLMC/26864/2024 CRLMC/3445/2024 | STATE OF ODISHA HARIDAS BISWAS@BAGHA BIASWAS@ HIRANMAYA BISWAS VS STATE OF ODISHA | ASIT KUMAR JENA VS | GR/0000283/2023 MALKANGIRI /289 /2020 DISTRICT AND SESSIONS JUDGE,MAL TR/0000079/2020 |
| 138 | D-CRLMC/26925/2024 CRLMC/3446/2024 | KISHAN BAGHEL VS STATE OF ODISHA | DIPTIREKHA NANDA VS | NAWAPARA /181 /2022 DIST.& SESSIONS JUDGE,NAWAPARA(O ST/0000078/2022 |
| 139 | D-CRLMC/26659/2024 CRLMC/3447/2024 | BISHI@BISHIKESHAN GATAN@BISIKESAN GATAN VS STATE OF ODISHA | SHYAM MANOHAR VS | JEYPORE SADAR /119 /2017 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000029/2017 |
| 140 | D-CRLMC/26533/2024 CRLMC/3448/2024 | BAMADEV SANKHUAL VS DIRECTORATE VIGILANCE | SOUBHAGYA KUMAR DASH VS | CUTTACK VIGILANCE /29 /2019 SPECIAL JUDGE(VIGILANCE),DHENKA GR/0000006/2019 |
| 141 | D-CRLMC/26673/2024 CRLMC/3449/2024 | RAJENDRANATH DASH@DAS VS STATE OF ODISHA(VIG.) | MANORANJAN MOHAPATRA VS | BHUBANESWAR VIGILANCE /65 /2017 A.D.J. _ SPL.JUDGE (VIG.),BHUBANESW TR/0000005/2020 |
| 142 | D-CRLMC/27017/2024 CRLMC/3450/2024 | DEBENDRA KUMAR JAIN@DEBENDRA JAIN VS STATE OF ODISHA | PRATAP KUMAR NAYAK VS | KOMNA PS /104 /2002 A.D.J.,NAWAPARA(Nuapada) SC/0000105/2003 |
| 143 | D-CRLMC/26581/2024 CRLMC/3451/2024 | JHASAKETANA BAGHA @ JHASAKETAN BAGHA VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | BALLIGUDA /160 /2015 ADDL. SESSION JUDGE,BALLIGUDA(K CT/0000140/2015 |
| 144 | D-CRLMC/26565/2024 CRLMC/3452/2024 | BHAGABAT PRASAD BHUYAN VS STATE OF ODISHA | NIRAJ KUMAR SETHI VS | MAHILA (BERHAMPUR) /62 /2022 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000938/2022 |
| 145 | D-CRLMC/26830/2024 CRLMC/3453/2024 | SAGAR RANJAN RATHA VS STATE OF ODISHA | ASHIS KUMAR MISHRA VS | BOLANGIR TOWN /251 /2016 J.M.F.C.,BOLANGIR(Balangir) GR/0000534/2016 |
| 146 | D-CRLMC/26571/2024 CRLMC/3454/2024 | SWADHIN BALIARSINGH VS STATE OF ODISHA | AVIRAM PATRA VS | INFOCITY PS /142 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000526/2024 |
| 147 | D-CRLMC/23696/2024 CRLMC/3455/2024 | PABITRA KUMAR MOHAPATRA VS STATE OF ODISHA | PRAVASHA PUJAREE PARIDA VS | BADAGODA P.S. /327 /2020 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0004896/2020 |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/09/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|---|-------------------------------|---|
| 148 | D-CRLMC/27190/2024 CRLMC/3456/2024 | PRASANNA KUMAR SAHOO VS STATE OF ODISHA | SOUBHAGYA SWAIN VS | MALKANGIRI /400 /2023 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000487/2023 |
| 149 | D-CRLMC/26723/2024 CRLMC/3457/2024 | SUVENDU KUMAR PRATHIARI VS STATE OF ODISHA | BASUDEV PUJARI VS | KANPUR /21 /2008 ASST. SESSIONS JUDGE, NARASINGHP ST/0000014/2018 |
| 150 | D-CRLMC/21115/2024 CRLMC/3458/2024 | D.SURJYA PRAKASH TANDI VS STATE OF ODISHA | LAXMINARAYAN RAYATSINGH VS | DARGHA BAZAR /116 /2019 PRESIDING OFFICER,DESIGNATED CO ST/0000290/2021 |
| 151 | D-CRLMC/24569/2024 CRLMC/3459/2024 | KAMALKANTA SATAPATHY VS STATE OF ODISHA | LAXMINARAYAN RAYATSINGH VS | MAHILA P.S.(BBSR) /194 /2022 S.D.J.M.,BHUBANESWAR(Khordha) CT/0008129/2022 |
| 152 | D-CRLMP/26116/2024 CRLMP/1270/2024 | ACHYUTA NANDA JENA VS STATE OF ODISHA | ASHOK KUMAR SARANGI VS | / /0) // |
| 153 | D-CRLMP/26075/2024 CRLMP/1271/2024 | SUSHIL KUMAR KAR VS STATE OF ODISHA | HARIPAD MOHANTY VS | CYBER CRIME AND ECONOMIC OFFEN) // |
| 154 | D-CRLMP/26240/2024 CRLMP/1272/2024 | JATINDRA MAHAKUD VS STATE OF ODISHA | ARIJEET MISHRA VS | JASHIPUR /173 /2024) // |
| 155 | D-CRLMP/25376/2024 CRLMP/1273/2024 | DOLAGOBINDA ROUT VS STATE OF ODISHA | BHARAT BHUSAN ROUSTRAY VS | DERABIS /104 /2024) // |
| 156 | D-CRLMP/26084/2024 CRLMP/1274/2024 | BIJE BANCHHOR@BIJAG BANCHHOR VS JANAKI BANCHHOR | BHARAT BHUSAN ROUSTRAY VS | / /0) // |
| 157 | D-CRLMP/26189/2024 CRLMP/1275/2024 | GOPINATH DAS VS STATE OF ODISHA | SAIBRATA RATH VS | / /0) // |
| 158 | D-CRLREV/25753/2024 CRLREV/482/2024 | CHANDRAKANTA SUTAR VS SANTOSH KUMAR DANDIA | ASHOK KUMAR SAHOO VS | / /0 A.D.J.,KENDRAPARA(Kendrapara) CRA/0000004/2015 |
| 159 | D-CRLREV/26797/2024 | SARAT CHANDRA DASH | ADYASIDHI MISHRA | CUTTACK VIGILANCE /61 /2012 |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/09/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|------------------------------------|--|-------------------------------|--|
| | CRLREV/483/2024 | VS STATE OF ODISHA(VIG.) | VS | SPECIAL JUDGE(VIGILANCE),DHENKA TR/0000009/2023 |
| 160 | D-FAO/38757/2024 FAO/425/2024 | CHARKE SHAW VS UNION OF INDIA | SATYABAN SAHOO VS | // RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000063/2023 |
| 161 | D-FAO/38752/2024 FAO/426/2024 | ASHA DEVI VS UNION OF INDIA | SATYABAN SAHOO VS | // RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000103/2023 |
| 162 | D-FAO/38755/2024 FAO/427/2024 | PAMILA KURMI VS UNION OF INDIA | SATYABAN SAHOO VS | // RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000010/2023 |
| 163 | D-FAO/38744/2024 FAO/428/2024 | THE MANAGER LEGAL, M/S LIBERTY GENERAL INSURANCE CO. LTD., MUMBAI VS TRILOCHANA BEHERA | ADAM ALI KHAN VS | // COMNR.FOR EMPLOYEES COMP./ASST EC/0000173/2019 |
| 164 | D-MACA/32893/2024 MACA/908/2024 | THE MANAGER LEGAL , TATA A.I.G. GENERAL INSURANCE COMPANY LIMITED VS SANJAY KUMAR RANA | ADAM ALI KHAN VS | // 5TH M.A.C.T, BALASORE(Baleshwar) Mac/0000020/2020 |
| 165 | D-MACA/33663/2024 MACA/909/2024 | DIVISIONAL MANAGER,NEW INDIA ASSURANCE CO.LTD.,BALASORE VS J.C. JITANSHU ROUT | MAHITOSH SINHA VS | // 5TH M.A.C.T, BALASORE(Baleshwar) Mac/0000510/2018 |
| 166 | D-MACA/35695/2024 MACA/910/2024 | THE DIVISIONAL MANAGER M/S.ORIENTAL INSURANCE COMPANY LTD. VS RANJULATA SETHY | PRAKASH KUMAR MOHANTY VS | // II MACT,CUTTACK(Cuttack) Mac/0000172/2017 |
| 167 | D-MACA/38581/2024 MACA/911/2024 | BHAIRABI PRASAD PANDA VS KASINATH SABAR | RAMESH CHANDRA PRADHAN VS | // A.D.J. SALIPUR(Cuttack) Mac/0000024/2023 |
| 168 | D-MACA/30182/2024 MACA/912/2024 | NATIONAL INSURANCE CO. LT.D.,DELHI VS RAMAKRUSHNA NANDA | SUBRAT SATPATHY VS | // 1ST M. A.C.T.,JAJPUR(Jajapur) Mac/0000181/2015 |
| 169 | D-MACA/34435/2024 MACA/913/2024 | LEGAL MANAGER, TATA A.I.G, PAREL VS GANGADHAR SAHU @ SAHOO | ADAM ALI KHAN VS | // 4TH MACT, JAJPUR ROAD(Jajapur) Mac/0000027/2019 |
| 170 | D-MATA/33932/2024 MATA/327/2024 | DEBASIS SAHOO VS | PRAVASHA PUJAREE PARIDA VS | // JUDGE FAMILY COURT,BHUBANESWA |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/09/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|--|-------------------------------|---|
| 171 | D-MATA/32995/2024 MATA/328/2024 | LOPAMUDRA PARIDA SURYAMANI ROUT VS SUBHASHMITA ROUT | MIHIR KANTA RATH VS | CP/0000276/2019 // JUDGE, FAMILY COURT, JAJPUR(Jajapur) |
| 172 | D-MATA/36090/2024 MATA/329/2024 | SANTOSHINI BISHOYI VS SURESH DALAI | MANAS KUMAR CHAND VS | CP/0000288/2019 // JUDGE FAMILY COURT, GANJAM(Ganja) |
| 173 | D-MATA/37601/2024 MATA/330/2024 | MIHIR PRASAD DAS VS BIDYUT PRAVA MISHRA | BYOMAKESH TRIPATHY VS | CP/0000059/2021 // JUDGE FAMILY COURT, CUTTACK(Cutta) |
| 174 | D-MATA/38870/2024 MATA/331/2024 | KAMALAKANTA BEHERA VS SMRUTIPRAVA SAHU | NIRANJAN LENKA VS | CP/0000460/2009 // JUDGE FAMILY COURT, BARIPADA(Ma) |
| 175 | D-MSA/36778/2024 MSA/32/2024 | NARENDRA KUMAR PATEL VS DIRECTOR, ENFORCEMENT DIRECTORATE, NEW DELHI | DEVASHIS PANDA VS | CP/0000047/2020 // () // |
| 176 | D-RPFAM/34710/2024 RPFAM/256/2024 | RUPESH KUMAR SAHU VS PUJA DEVI | LAXMINARAYAN PATEL VS | // JUDGE, FAMILY COURT, JHARSGUDA(J) |
| 177 | D-TRP(C)/36645/2024 TRP(C)/273/2024 | OYES KIRAN PADHIHARI VS ALOK MISHRA | TIRTH KUMAR SAHU VS | CRMC/0000032/2022 // JUDGE FAMILY COURT, BHAWANIPAT |
| 178 | D-TRP(C)/38564/2024 TRP(C)/274/2024 | ANUSAYA ROUT VS DEEPAK ROUT | DEEPAK KUMAR PANI VS | CP/0000050/2024 // JUDGE FAMILY COURT, KENDRAPARA |
| 179 | D-TRP(C)/38859/2024 TRP(C)/275/2024 | PRIYANKA SETHI VS GANESWAR SETHI | HEMANTA KUMAR MOHANTA VS | CP/0000230/2023 // JUDGE FAMILY COURT, BALASORE(Bal) |
| 180 | D-TRPCRL/27014/2024 TRPCRL/80/2024 | SURENDRA KUMAR GANTAYAT VS STATE OF ODISHA | SONITA BISWAL VS | CP/0000019/2024 MARKAT NAGAR /207 /2021 3RD ADJ, CUTTACK(Cuttack) |
| 181 | D-WA/38531/2024 WA/2434/2024 | KALANDI NAYAK VS RAMAKANTA NAYAK | SUKANTA KUMAR NAYAK (2) VS | ST/0000035/2022 // () // |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/09/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---------------------------------|---|-------------------------------------|-------------------------------------|
| 182 | D-WA/38431/2024 WA/2435/2024 | STATE OF ODISHA VS JAGABANDHU BEHERA | SURYA NARAYAN PATNAIK, A.G.A. VS | // 0 // |
| 183 | D-WA/38430/2024 WA/2436/2024 | STATE OF ODISHA VS MALATI BHUYAN | DEBASIS MOHAPATRA, A.S.C. VS | // 0 // |
| 184 | D-WA/38466/2024 WA/2437/2024 | STATE OF ODISHA VS RASHMIREKHA MISHRA | DEBASIS MOHAPATRA,A.S.C VS | // 0 // |
| 185 | D-WA/38403/2024 WA/2438/2024 | STATE OF ODISHA VS RITANJALI PATI | BIPLAB MOHANTY,A.G.A VS | // 0 // |
| 186 | D-WA/38405/2024 WA/2439/2024 | STATE OF ODISHA VS BIREN KUMAR RATH | SURYA NARAYAN PATNAIK,A.G.A VS | // 0 // |
| 187 | D-WA/38471/2024 WA/2440/2024 | STATE OF ODISHA VS BALABHADRA BEHERA | DEBASIS MOHAPATRA,A.S.C VS | // 0 // |
| 188 | D-WA/38509/2024 WA/2441/2024 | STATE OF ODISHA VS CHANDRAMANI KHARSEL | SHAKTI PRASADA PANDA, A.G.A. VS | // 0 // |
| 189 | D-WA/38586/2024 WA/2442/2024 | STATE OF ODISHA VS BANSHIDHAR SAHU | SHAKTI PRASAD PANDA, A.G.A. VS | // 0 // |
| 190 | D-WA/38640/2024 WA/2443/2024 | STATE OF ODISHA VS BRAJA KISHORE BEHERA | MANOJ KUMAR KHUNTIA,A.G.A VS | // 0 // |
| 191 | D-WA/38689/2024 WA/2444/2024 | STATE OF ODISHA VS SUSHANT KUMAR SAHU | SASWAT DAS, A.G.A. VS | // 0 // |
| 192 | D-WA/38749/2024 WA/2445/2024 | STATE OF ODISHA VS SANATAN PRUSTY | BIPLAB MOHANTY, A.G.A. VS | // 0 // |
| 193 | D-WA/38751/2024 | STATE OF ODISHA | BIPLAB MOHANTY, A.G.A. | // |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/09/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------|---|--------------------------------|-------------------------------------|
| | WA/2446/2024 | VS | VS | 0 |
| | | BHUTESH CHANDRA NANDA | | // |
| 194 | D-WA/38601/2024 | STATE OF ODISHA | SANGRAM JENA, A.G.A. | // |
| | WA/2447/2024 | VS | VS | 0 |
| | | AKSHAY KUMAR JENA | | // |
| 195 | D-WA/38756/2024 | STATE OF ODISHA | DEBENDRA KUMAR MOHANTY, A.S.C. | // |
| | WA/2448/2024 | VS | VS | 0 |
| | | NIRUPAMA MISHRA | | // |
| 196 | D-WA/38657/2024 | CHAIRMAN CUM VICE CHANCELLOR BOARD OF MANAGEMENT,BBSR | NIRANJAN PANDA | // |
| | WA/2449/2024 | VS | VS | 0 |
| | | PURNA CHANDRA MISHRA | | // |
| 197 | D-WA/38724/2024 | STATE OF ODISHA | BAIBASWATA PANIGRAHI,A.S.C | // |
| | WA/2450/2024 | VS | VS | 0 |
| | | AMIT KUMAR NAIK | | // |
| 198 | D-WA/38779/2024 | STATE OF ODISHA | SHAKTI PRASAD PANDA,A.G.A | // |
| | WA/2451/2024 | VS | VS | 0 |
| | | CHHABINDRA KUMAR BALIYARSINGH | | // |
| 199 | D-WP(C)/38160/2024 | NIMAIN CHARAN MOHAPATRA | SOUMYA MISHRA | // |
| | WP(C)/22438/2024 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 200 | D-WP(C)/38163/2024 | WOMENS COMMUNITY MANAGEMENT GROUP, KHURDA | SOUMYA MISHRA | // |
| | WP(C)/22439/2024 | VS | VS | 0 |
| | | UNION OF INDIA | | // |
| 201 | D-WP(C)/38165/2024 | RAMESH CHANDRA MOHAPATRA | DEBASIS ROUT | // |
| | WP(C)/22440/2024 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 202 | D-WP(C)/38167/2024 | ABHIJIT MISHRA | BIBHU PRASAD MOHANTY | // |
| | WP(C)/22441/2024 | VS | VS | 0 |
| | | JASMIN MISHRA | | // |
| 203 | D-WP(C)/38172/2024 | SURYAMANI PANDA | DILLIP KUMAR MOHAPATRA | // |
| | WP(C)/22442/2024 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 204 | D-WP(C)/37881/2024 | TARINI CHARAN PATTNAIK | SHASHI BHUSAN JENA | // |
| | WP(C)/22443/2024 | VS | VS | 0 |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/09/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|---|-------------------------------|-------------------------------------|
| 205 | D-WP(C)/38173/2024 WP(C)/22444/2024 | STATE OF ORISSA BRAHMANANDA SAHOO VS | PRASANNA KUMAR SAHOO VS | // // () |
| 206 | D-WP(C)/38220/2024 WP(C)/22445/2024 | STATE OF ODISHA SANDHYARANI PATTANAİK VS | KAILASH CHANDRA MISHRA VS | // // () |
| 207 | D-WP(C)/37826/2024 WP(C)/22446/2024 | THE CHAIRMAN-CUM-M.D.,THE ODISHA STATE ROAD TRANSPORT CORPORATION DAYANIDHI RATH VS | BIJAYA KUMAR PARIDA 2 VS | // // () |
| 208 | D-WP(C)/38240/2024 WP(C)/22447/2024 | STATE OF ODISHA JAGABANDHU DASH VS | BANSHIDHAR BAUG VS | // // () |
| 209 | D-WP(C)/38255/2024 WP(C)/22448/2024 | PURNA CHANDRA AGASTI ARYADEV LOGISTATE PVT. LTD, BBSR VS | SATYANARAYAN PATTANAİK VS | // // () |
| 210 | D-WP(C)/37306/2024 WP(C)/22449/2024 | STATE OF ODISHA M/S. PARADEEP PHOSPHATES LTD., KHURDA VS | MARK WRIGHT VS | // // () |
| 211 | D-WP(C)/37839/2024 WP(C)/22450/2024 | THE COMMISSIONER OF SALES TAX, CUTTACK RAKSHYARAM BAG VS | ABINASH PATTJOSHI VS | // // () |
| 212 | D-WP(C)/38263/2024 WP(C)/22451/2024 | STATE OF ODISHA MITALI MADHUSMITA MALLICK VS | SURYA KANTA PARHI VS | // // () |
| 213 | D-WP(C)/37748/2024 WP(C)/22452/2024 | MR.TAPOMAYA PATTANAYAK RANJAN KUMAR DAS VS | PRADEEP KUMAR MAHAPATRA VS | // // () |
| 214 | D-WP(C)/38270/2024 WP(C)/22453/2024 | STATE OF ODISHA SUNIL KUMAR SAHOO VS | BIBHUTI BHUSAN SWAIN VS | // // () |
| 215 | D-WP(C)/37865/2024 WP(C)/22454/2024 | YES BANK LTD. CUTTACK PRAMOD KUMAR DAS VS | SASIBHUSAN JENA VS | // // () |
| | | STATE OF ODISHA | | // |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/09/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|---|----------------------------------|-------------------------------------|
| 216 | D-WP(C)/38285/2024 WP(C)/22455/2024 | ARYADEV LOGISTATE PVT,LTD VS STATE OF ODISHA | SATYANARAYAN PATTANAIK VS | // 0 // |
| 217 | D-WP(C)/37753/2024 WP(C)/22456/2024 | KHAGESWAR JENA VS STATE OF ODISHA | PRADEEP KUMAR MAHAPATRA VS | // 0 // |
| 218 | D-WP(C)/38318/2024 WP(C)/22457/2024 | SUNIL KUMAR MOHANTY VS THE INSTITUTE OF CHEMICAL TECHNOLOGY | NIRANJAN BISWAL VS | // 0 // |
| 219 | D-WP(C)/37979/2024 WP(C)/22458/2024 | DEBRAJ BEHERA VS UNDER SECRETARY TO GOVT OF INDIA | CHITTA RANJAN PATTNAIK VS | // 0 // |
| 220 | D-WP(C)/38230/2024 WP(C)/22459/2024 | PRATAP SINGH NAIK VS STATE OF ODISHA | PRADEEP KUMAR MAHAPATRA VS | // 0 // |
| 221 | D-WP(C)/37671/2024 WP(C)/22460/2024 | JAGADISH DIP VS STATE OF ODISHA | KIRTAN DANG VS | // 0 // |
| 222 | D-WP(C)/37989/2024 WP(C)/22461/2024 | STATE OF ODISHA VS SANT LOBAN KINDO | SANGRAM KESHARI JENA,A.G.A VS | // 0 // |
| 223 | D-WP(C)/38004/2024 WP(C)/22462/2024 | DAITARI @ DINABANDHU NAYAK VS STATE OF ODISHA | BIJAYA KUMAR PARIDA 2 VS | // 0 // |
| 224 | D-WP(C)/34736/2024 WP(C)/22463/2024 | DEBENDRANATH MOAHNTA VS STATE OF ODISHA | SWAPNIL ROY VS | // 0 // |
| 225 | D-WP(C)/38144/2024 WP(C)/22464/2024 | PRAKASH KUMAR BISWAL VS VICE CHANCELLOR, UTKAL UNIVERSITY, BBSR | SUJATA JENA VS | // 0 // |
| 226 | D-WP(C)/38190/2024 WP(C)/22465/2024 | SUKANTA KUMAR NANDI VS GAS AUTHORITY OF INDIA LTD (GAIL), NEW DELHI | GOPAL PRASAD JENA VS | // 0 // |
| 227 | D-WP(C)/34812/2024 | L. NARASINGHA RAO | NIRMAL RANJAN ROURTRAY | // |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/09/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|--|------------------------------|-------------------------------------|
| | WP(C)/22466/2024 | VS UNION OF INDIA | VS | 0 // |
| 228 | D-WP(C)/38099/2024 WP(C)/22467/2024 | MANAGING DIRECTOR, ODISHA STATE COOPERATIVE BANK LTD. VS APPELLATE AUTHORITY UNDER PAYMENT OF G.A CUM -JOINT LABOUR COMMNR, BBSR | KALI PRASAD NANDA VS | // 0 // |
| 229 | D-WP(C)/38156/2024 WP(C)/22468/2024 | NIRANJAN SWAIN VS TPCODL (A TATA POWER AND ODISHA GOVERNMENT JOINT VENTURE), BBSR | SIDHESWAR MALLIK VS | // 0 // |
| 230 | D-WP(C)/35044/2024 WP(C)/22469/2024 | ANITA MOHAPATRA VS STATE OF ODISHA | DURGESH NARAYAN RATH VS | // 0 // |
| 231 | D-WP(C)/38435/2024 WP(C)/22470/2024 | MAINA BEHERA VS UNION OF INDIA | RABI NARAYAN MOHANTY VS | // 0 // |
| 232 | D-WP(C)/38107/2024 WP(C)/22471/2024 | PURNIMA ROUT VS STATE OF ODISHA | DILLIP KUMAR MOHAPATRA VS | // 0 // |
| 233 | D-WP(C)/38194/2024 WP(C)/22472/2024 | SHAKTI RANJAN MOHAPATRA VS SKILL DEVELOPMENT AND TECHNICAL EDUCATION | ASHOK KUMAR PANIGRAHI VS | // 0 // |
| 234 | D-WP(C)/36412/2024 WP(C)/22473/2024 | BIJAYA KUMAR KAR VS ABHIMANYU KAR | SABITA RANJAN PATTNAIK VS | // 0 // |
| 235 | D-WP(C)/36737/2024 WP(C)/22474/2024 | ARCHITA NAYAK VS STATE OF ODISHA | DEEPALI MAHAPATRA VS | // 0 // |
| 236 | D-WP(C)/38496/2024 WP(C)/22475/2024 | ANGEL MISHRA VS DEBASHIS MISHRA | SRINIBASH SATAPATHY VS | // 0 // |
| 237 | D-WP(C)/33043/2024 WP(C)/22476/2024 | SAROJINI BHOI VS STATE OF ODISHA | MANMAYA KUMAR DASH VS | // 0 // |
| 238 | D-WP(C)/38301/2024 WP(C)/22477/2024 | SANJIB BERA VS | SURYAKANTA DWIBEDI VS | // 0 |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/09/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|---|--------------------------------|-------------------------------------|
| 239 | D-WP(C)/36827/2024 WP(C)/22478/2024 | STATE OF ODISHA DEOMATI BHAGAT VS | SATYA PRAKASH MAHAPATRA VS | // // () |
| 240 | D-WP(C)/38254/2024 WP(C)/22479/2024 | STATE OF ODISHA GANESH MOHAPATRA VS | AGASTI KANUNGO VS | // // () |
| 241 | D-WP(C)/38208/2024 WP(C)/22480/2024 | STATE OF ODISHA SAYED ZAHIRUL HAQUE VS | LAXMIKANTA MOHANTY VS | // // () |
| 242 | D-WP(C)/36849/2024 WP(C)/22481/2024 | STATE OF ODISHA SHANTILATA BEHERA VS | AGASTI KANUNGO VS | // // () |
| 243 | D-WP(C)/38323/2024 WP(C)/22482/2024 | STATE OF ODISHA CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD., RASULGARH VS | PRATIK DASH VS | // // () |
| 244 | D-WP(C)/38209/2024 WP(C)/22483/2024 | BINODINI ROURAY GANGA PRADHAN VS | AKSHAYA KUMAR PANDEY VS | // // () |
| 245 | D-WP(C)/36895/2024 WP(C)/22484/2024 | STATE OF ODISHA DURGA PRASAD DASH VS | SAPAN KUMAR PAL VS | // // () |
| 246 | D-WP(C)/37326/2024 WP(C)/22485/2024 | STATE OF ORISSA RAMAKANTA NAYAK VS | SUBASH CHANDRA PUSPALAKA VS | // // () |
| 247 | D-WP(C)/38205/2024 WP(C)/22486/2024 | THE STATE OF ODISHA KISHORI BHOI VS | AKSHAYA KUMAR PANDEY VS | // // () |
| 248 | D-WP(C)/36922/2024 WP(C)/22487/2024 | STATE OF ODISHA SUKANTI MOHANTY VS | KUNAL KUMAR SWAIN VS | // // () |
| 249 | D-WP(C)/38336/2024 WP(C)/22488/2024 | STATE OF ODISHA SUMIT MOHANTY VS | SWARUP KUMAR PATNAIK VS | // // () |
| | | PUNJAB NATIONAL BANK,BHUBANESWAR | | // |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/09/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|---|--------------------------------|-------------------------------------|
| 250 | D-WP(C)/37328/2024 WP(C)/22489/2024 | GOPAL CHANDRA SAHOO VS STATE OF ODISHA | SUBASH CHANDRA PUSPALAKA VS | // 0 // |
| 251 | D-WP(C)/37036/2024 WP(C)/22490/2024 | SURENDRA KUMAR ROUT VS STATE OF ORISSA | BANABIHARI RAY VS | // 0 // |
| 252 | D-WP(C)/36941/2024 WP(C)/22491/2024 | JANARDAN MUDULI VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // 0 // |
| 253 | D-WP(C)/37119/2024 WP(C)/22492/2024 | JAYAPRAKASH ROUT VS STATE OF ODISHA | AMIYA KUMAR CHHATOI VS | // 0 // |
| 254 | D-WP(C)/36945/2024 WP(C)/22493/2024 | UTPAL KUMAR PRADHAN VS STATE OF ODISHA | DR.PURUSOTTAM CHULI VS | // 0 // |
| 255 | D-WP(C)/38340/2024 WP(C)/22494/2024 | KABITA PANIGRAHI VS THE STATE OF ODISHA | SUBASH CHANDRA PUSPALAKA VS | // 0 // |
| 256 | D-WP(C)/36956/2024 WP(C)/22495/2024 | KAPILA CHARAN SETHY VS STATE OF ODISHA | SAILABALA JENA VS | // 0 // |
| 257 | D-WP(C)/38341/2024 WP(C)/22496/2024 | LAXMI NARAYAN CHOUDHURY VS STATE OF ODISHA | BIJAYA KUMAR BEHERA 1 VS | // 0 // |
| 258 | D-WP(C)/37457/2024 WP(C)/22497/2024 | SAGAR KUMAR SAHU VS STATE OF ODISHA | ASISH KUMAR RAY VS | // 0 // |
| 259 | D-WP(C)/36978/2024 WP(C)/22498/2024 | PRAFULLA KUMAR BISOI VS UNION OF INDIA | TUSAR KUMAR MISHRA VS | // 0 // |
| 260 | D-WP(C)/37479/2024 WP(C)/22499/2024 | GOLEKHA CHANDRA SAHOO @ SAHU VS THE CHIEF MANAGER, CANARA BANK , PARADEEP | AMIT KUMAR NATH VS | // 0 // |
| 261 | D-WP(C)/36984/2024 | AKSHAYA KUMAR PRUSTY | TUSAR KUMAR MISHRA | // |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/09/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|--|------------------------------|-------------------------------------|
| | WP(C)/22500/2024 | VS GOVT. OF INDIA | VS | 0 // |
| 262 | D-WP(C)/38502/2024 WP(C)/22501/2024 | PRASENENDU DAS VS STATE OF ODISHA | BIDESH RANJAN BEHERA VS | // 0 // |
| 263 | D-WP(C)/37547/2024 WP(C)/22502/2024 | BRUDABAN MOHAPATRA VS THE PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE, BBSR | BHABANI PRASAD MOHANTY VS | // 0 // |
| 264 | D-WP(C)/37021/2024 WP(C)/22503/2024 | ALEKHA BIHARI PRADHAN VS STATE OF ODISHA | PRAVAT KUMAR NAYAK VS | // 0 // |
| 265 | D-WP(C)/37497/2024 WP(C)/22504/2024 | KHAGESWAR MAHANTA VS STATE OF ORISSA | TUSAR KANTA MAHANTA VS | // 0 // |
| 266 | D-WP(C)/35077/2024 WP(C)/22505/2024 | JAGABANDHU NAIK VS STATE OF ODISHA | SWAPNIL ROY VS | // 0 // |
| 267 | D-WP(C)/38476/2024 WP(C)/22506/2024 | SANYASI NAYAK VS STATE OF ODISHA | SIBANARAYAN BISWAL VS | // 0 // |
| 268 | D-WP(C)/36227/2024 WP(C)/22507/2024 | ASHOK KUMAR BEHERA VS STATE OF ODISHA | SUBHASISH SATAPATHY VS | // 0 // |
| 269 | D-WP(C)/37509/2024 WP(C)/22508/2024 | MAMATA KUMARI PADHI VS STATE OF ODISHA | SANDHYARANI PANI VS | // 0 // |
| 270 | D-WP(C)/36554/2024 WP(C)/22509/2024 | RAKESH SINGH VS M/S TRANS UNION CIBIL LTD | ABHISHEK DASH VS | // 0 // |
| 271 | D-WP(C)/38878/2024 WP(C)/22510/2024 | PRASHANTA KUMAR DAS VS STATE OF ODISHA | PRASANNA KUMAR PARHI VS | // 0 // |
| 272 | D-WP(C)/36445/2024 WP(C)/22511/2024 | M/S RANJIT CONSTRUCTIONS, NUAPADA VS | SASWAT KUMAR ACHARYA VS | // 0 |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/09/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|---|-----------------------------|-------------------------------------|
| 273 | D-WP(C)/37510/2024 WP(C)/22512/2024 | ASSISTANT COMMISSIONER OF GST AND CENTRAL EXCISE, RAYAGADA KUNJABIHARI GADTYA VS STATE OF ODISHA | TIKERAM MEHER VS | // // 0 // |
| 274 | D-WP(C)/37001/2024 WP(C)/22513/2024 | NIRAKAR NAYAK VS DEBASHIS BHOI | TUSAR KUMAR MISHRA VS | // 0 // |
| 275 | D-WP(C)/37107/2024 WP(C)/22514/2024 | BALARAM SAMAL VS STATE OF ODISHA | SAILABALA JENA VS | // 0 // |
| 276 | D-WP(C)/37816/2024 WP(C)/22515/2024 | SUSANTA DEHURY VS STATE OF ODISHA | SANKAR PRAASAD PANI VS | // 0 // |
| 277 | D-WP(C)/37033/2024 WP(C)/22516/2024 | SRIKANTA @ SRIKANTA KUMAR NAYAK VS STATE OF ODISHA | SIDHARTH PRASAD DAS VS | // 0 // |
| 278 | D-WP(C)/37112/2024 WP(C)/22517/2024 | GURUDEV MAHANTA VS STATE OF ODISHA | AMIYA KUMAR CHHATOI VS | // 0 // |
| 279 | D-WP(C)/34866/2024 WP(C)/22518/2024 | ATITHI RESTAURANT, BALASORE VS STATE OF ODISHA | SAIBRATA RATH VS | // 0 // |
| 280 | D-WP(C)/37047/2024 WP(C)/22519/2024 | BIKASH KUMAR PATTANAYAK VS UNION OF INDIA | SOUMYA RANJAN MOHANTY VS | // 0 // |
| 281 | D-WP(C)/37221/2024 WP(C)/22520/2024 | TOSMITA PRADHAN VS STATE OF ODISHA | BHAKTA RANJAN BARIK VS | // 0 // |
| 282 | D-WP(C)/37058/2024 WP(C)/22521/2024 | BINOD KUMAR BEHERA VS UNION OF INDIA | SOUMYA RANJAN MOHANTY VS | // 0 // |
| 283 | D-WP(C)/37063/2024 WP(C)/22522/2024 | ARIF ALI KHAN VS UNION OF INDIA | SOUMYA RANJAN MOHANTY VS | // 0 // |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/09/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|---|-----------------------------|-------------------------------------|
| 284 | D-WP(C)/34911/2024 WP(C)/22523/2024 | AMULYA KUMAR LENKA VS STATE OF ODISHA | SUBHADUTTA ROUSTRAY VS | // 0 // |
| 285 | D-WP(C)/37094/2024 WP(C)/22524/2024 | MANJULATA PRUSTY VS STATE OF ODISHA | SARATHI JYOTI MOHANTY VS | // 0 // |
| 286 | D-WP(C)/35821/2024 WP(C)/22525/2024 | UMAKANTA MOHAPATRA VS STATE OF ODISHA | DURGESH NARAYAN RATH VS | // 0 // |
| 287 | D-WP(C)/37137/2024 WP(C)/22526/2024 | SARALA INSTITUTE OF NURSING, ANGUL VS STATE OF ODISHA | GOPAL PRASAD JENA VS | // 0 // |
| 288 | D-WP(C)/37563/2024 WP(C)/22527/2024 | RUDRA MADHAB BAITHARU VS STATE OF ODISHA | AMIYA KUMAR MOHANTY VS | // 0 // |
| 289 | D-WP(C)/37242/2024 WP(C)/22528/2024 | BINOD BIHARI PRADHAN VS STATE OF ODISHA | SAROJ KUMAR DASH VS | // 0 // |
| 290 | D-WP(C)/34941/2024 WP(C)/22529/2024 | BRAJA KISHORE BISWAL VS UNION OF INDIA | SOUMYA RANJAN MOHANTY VS | // 0 // |
| 291 | D-WP(C)/36050/2024 WP(C)/22530/2024 | RAJAKISHOR SAHOO VS STATE OF ODISHA | LINGARAJ SARANGI VS | // 0 // |
| 292 | D-WP(C)/37567/2024 WP(C)/22531/2024 | DUSASAN MALLIK VS STATE OF ODISHA | SANTOSH KUMAR MAHANTY VS | // 0 // |
| 293 | D-WP(C)/37143/2024 WP(C)/22532/2024 | ANANTA KUMAR MOHARANA VS STATE OF ODISHA | SAROJ KUMAR DASH VS | // 0 // |
| 294 | D-WP(C)/37300/2024 WP(C)/22533/2024 | BANSHIDHAR DASH VS STATE OF ODISHA | HRUDANANDA MOHAPATRA VS | // 0 // |
| 295 | D-WP(C)/37317/2024 | MAMATA KUMARI PADHI | SANDHYARANI PANI | // |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/09/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|---|---|-------------------------------------|
| | WP(C)/22534/2024 | VS STATE OF ODISHA | VS | 0 // |
| 296 | D-WP(C)/37568/2024 WP(C)/22535/2024 | PATTNAYAK BRAJASUNDAR SUDHIR VS STATE OF ODISHA | SANTOSH KUMAR MAHANTY VS | // 0 // |
| 297 | D-WP(C)/38498/2024 WP(C)/22536/2024 | PRAFULLA KUMAR NAYAK VS UNION OF INDIA | PRONOY MOHANTY VS | // 0 |
| 298 | D-WP(C)/37318/2024 WP(C)/22537/2024 | SIMADRI PANIGRAHI VS STATE OF ODISHA | PRATAP CHANDRA MOHAPATRA, B.SAHU, S.MOHAPATRA, R.C.PATTNAIK SANDHYARANI PANI VS | // 0 // |
| 299 | D-WP(C)/37573/2024 WP(C)/22538/2024 | MIHIR KESHARI SRICHANDAN VS STATE OF ODISHA | RABI NARAYAN MOHANTY VS | // 0 // |
| 300 | D-WP(C)/36257/2024 WP(C)/22539/2024 | MANOJ KUMAR SENAPATI VS STATE OF ODISHA | MANAS KUMAR CHAND VS | // 0 // |
| 301 | D-WP(C)/36545/2024 WP(C)/22540/2024 | BIKASH SASMAL VS STATE OF ODISHA | ASISH KUMAR RAY VS | // 0 // |
| 302 | D-WP(C)/37595/2024 WP(C)/22541/2024 | SABITRI PRADHAN VS STATE OF ODISHA | SOURAV DAS VS | // 0 // |
| 303 | D-WP(C)/37321/2024 WP(C)/22542/2024 | BASANTI PANDA VS STATE OF ODISHA | SHANTANU KUMAR PANDA VS | // 0 // |
| 304 | D-WP(C)/37612/2024 WP(C)/22543/2024 | SARAT CHANDRA MOHANTY VS UNION OF INDIA | SATYABRATA DASH VS | // 0 // |
| 305 | D-WP(C)/36549/2024 WP(C)/22544/2024 | AKSHAYA KUMAR PRADHAN VS STATE OF ODISHA | UMAKANT SAHOO VS | // 0 // |
| 306 | D-WP(C)/38705/2024 WP(C)/22545/2024 | SANATAN ROUT VS | LAXMIKANTA MOHANTY VS | // 0 |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/09/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|--|---------------------------------------|-------------------------------------|
| 307 | D-WP(C)/37616/2024 WP(C)/22546/2024 | STATE OF ODISHA ANJALIBALA PAIKARAY VS | SANJIB KUMAR BHANJADEO VS | // // () |
| 308 | D-WP(C)/36572/2024 WP(C)/22547/2024 | STATE OF ODISHA SAGAR DAS VS | UMAKANT SAHOO VS | // // () |
| 309 | D-WP(C)/37618/2024 WP(C)/22548/2024 | STATE OF ODISHA BARNABA PRADHAN VS | ASHIT KUMAR DASH VS | // // () |
| 310 | D-WP(C)/37356/2024 WP(C)/22549/2024 | STATE OF ODISHA RAMA CHANDRA BEHERA VS | JAYDEEP PAL VS | // // () |
| 311 | D-WP(C)/37108/2024 WP(C)/22550/2024 | COLLECTOR, JAGATSINGHPUR M/S. ISHWAR ENTERPRISES, CUTTACK VS | UMESH CHANDRA BEHURA VS | // // () |
| 312 | D-WP(C)/33079/2024 WP(C)/22551/2024 | DEPUTY DIRECTOR, DIRECTORATE GENERAL OF GOODS AND SERVICE TAX INTELLIGENCE BBSR INDRAMANI MOHANTY VS | SURYA PRAKASH MANAGARAJ VS | // // () |
| 313 | D-WP(C)/37420/2024 WP(C)/22552/2024 | STATE OF ODISHA BIRANCHI NARAYAN SAHOO VS | SANJIB KUMAR RATH VS | // // () |
| 314 | D-WP(C)/37426/2024 WP(C)/22553/2024 | STATE OF ORISSA SATYABADI JENA VS | SANJIB KUMAR RATH VS | // // () |
| 315 | D-WP(C)/38659/2024 WP(C)/22554/2024 | STATE OF ORISSA UNION OF INDIA VS | BIMBISAR DASH,SR. PANEL COUNSEL VS | // // () |
| 316 | D-WP(C)/37624/2024 WP(C)/22555/2024 | SUBODHA KUMAR NAYAK RUDRA PRASAD DWIBEDI VS | DURGESH NARAYAN RATH VS | // // () |
| 317 | D-WP(C)/33983/2024 WP(C)/22556/2024 | STATE OF ODISHA ADHIR KUMAR PANDA VS | DURGESH NARAYAN RATH VS | // // () |
| | | STATE OF ORISSA | | // |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/09/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|--|--------------------------------|-------------------------------------|
| 318 | D-WP(C)/37395/2024 WP(C)/22557/2024 | BITHIKA SAMANTARAY VS STATE OF ORISSA | MAHENDRA KUMAR SAHOO VS | // 0 // |
| 319 | D-WP(C)/37898/2024 WP(C)/22558/2024 | BANALATA DASH VS GOVT OF ODISHA | SAYANTAN PANDA VS | // 0 // |
| 320 | D-WP(C)/37630/2024 WP(C)/22559/2024 | SUDARSAN PARIDA VS STATE OF ODISHA | DHANESWAR BEHERA VS | // 0 // |
| 321 | D-WP(C)/36526/2024 WP(C)/22560/2024 | DINABANDHU GIRI VS STATE OF ORISSA | PRAFULLA KUMAR MOHAPATRA VS | // 0 // |
| 322 | D-WP(C)/37265/2024 WP(C)/22561/2024 | SUBRAT KUMAR MAHAPATRA VS STATE OF ODISHA | DIBYARANJAN BEHERA VS | // 0 // |
| 323 | D-WP(C)/35720/2024 WP(C)/22562/2024 | NIRANJAN DAS VS STATE OF ODISHA | PRAVAT KUMAR PANDA VS | // 0 // |
| 324 | D-WP(C)/37999/2024 WP(C)/22563/2024 | SWAPNA KAR VS STATE OF ODISHA | RAMANI KANTA PATTANAIAK VS | // 0 // |
| 325 | D-WP(C)/38620/2024 WP(C)/22564/2024 | SRIDHAR MISHRA VS STATE OF ODISHA | BHABANI SHANKAR RAYAGURU VS | // 0 // |
| 326 | D-WP(C)/37777/2024 WP(C)/22565/2024 | NASA @ KHAMEDEI SAGARIA VS STAE OF ORISSA | BHASKAR SAMANTARAY VS | // 0 // |
| 327 | D-WP(C)/38003/2024 WP(C)/22566/2024 | ASHISH KUMAR DEHURI VS STATE OF ODISHA | SHASHI BHUSAN JENA VS | // 0 // |
| 328 | D-WP(C)/36976/2024 WP(C)/22567/2024 | GOURI SHANKAR BEHERA VS SHAKTI SWARUPA SAHOO | PARTHA SARATHI NAYAK VS | // 0 // |
| 329 | D-WP(C)/38517/2024 | RASHMITA MOHANTY | PRASANTA KUMAR SATAPATHY | // |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/09/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------|--|--------------------------|-------------------------------------|
| | WP(C)/22568/2024 | VS | VS | 0 |
| | | FAKIR MOHAN UNIVERSITY | | // |
| 330 | D-WP(C)/38016/2024 | PRAFULLA KUMAR MOHAPATRA | PRABODHA CHANDRA NAYAK | // |
| | WP(C)/22569/2024 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 331 | D-WP(C)/36306/2024 | ASHARANI RATH | BRUNDABAN ROUT | // |
| | WP(C)/22570/2024 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 332 | D-WP(C)/38021/2024 | MIKIRAJ PRADHAN | SUSANTA KUMAR LENKA | // |
| | WP(C)/22571/2024 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 333 | D-WP(C)/38707/2024 | PARAMANANDA ROUT | LAXMIKANTA MOHANTY | // |
| | WP(C)/22572/2024 | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 334 | D-WP(C)/37719/2024 | BASANTI SAHOO | ASHOK KUMAR SARANGI | // |
| | WP(C)/22573/2024 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 335 | D-WP(C)/38080/2024 | BIMAL CHANDRA MATGAJSINGH | BIRAJA PRASANNA DAS | // |
| | WP(C)/22574/2024 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 336 | D-WP(C)/38727/2024 | DURGAMADHAB MAHARANA | SHAKTI DATTA TRIPATHY | // |
| | WP(C)/22575/2024 | VS | VS | 0 |
| | | REGISTRAR,COOPERATIVE SOCIETIES, ODISHA | | // |
| 337 | D-WP(C)/38785/2024 | BIJAY BARLA | SATYA RANJAN PATI | // |
| | WP(C)/22576/2024 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 338 | D-WP(C)/38740/2024 | DURGA PRASAD PANIGRAHI | SHAKTI DATTA TRIPATHY | // |
| | WP(C)/22577/2024 | VS | VS | 0 |
| | | REGISTRAR,COOPERATIVE SOCIETIES ODISHA, BBSR | | // |
| 339 | D-WP(C)/38289/2024 | JAGANNATH DAS | PRAFULLA KUMAR MOHAPATRA | // |
| | WP(C)/22578/2024 | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 340 | D-WP(C)/38741/2024 | SHREEMAYEE SWETA SNIGDHA MISHRA | ASISH MISHRA | // |
| | WP(C)/22579/2024 | VS | VS | 0 |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/09/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|--|----------------------------|-------------------------------------|
| 341 | D-WP(C)/37728/2024 WP(C)/22580/2024 | STATE OF ODISHA ASHOK KUMAR BEHERA VS | ABINASH PATTJOSHI VS | // // () |
| 342 | D-WP(C)/38084/2024 WP(C)/22581/2024 | STATE OF ODISHA NILAKANTHA GOUDA VS | UPENDRA KUMAR SAMAL VS | // // () |
| 343 | D-WP(C)/36702/2024 WP(C)/22582/2024 | STATE OF ODISHA SABITA SATAPATHY VS | SUBHENDU KUMAR NAYAK VS | // // () |
| 344 | D-WP(C)/38088/2024 WP(C)/22583/2024 | STATE OF ODISHA SUNARAM SABAT VS | SARADA DASH VS | // // () |
| 345 | D-WP(C)/37784/2024 WP(C)/22584/2024 | STATE OF ODISHA SURESH CHANDRA MUND VS | ABINASH PATTJOSHI VS | // // () |
| 346 | D-WP(C)/38769/2024 WP(C)/22585/2024 | STATE OF ODISHA RUMA BEHERA VS | BANSHIDHAR SATAPATHY VS | // // () |
| 347 | D-WP(C)/36711/2024 WP(C)/22586/2024 | STATE OF ODISHA SAROJINI MISHRA VS | SUBHENDU KUMAR NAYAK VS | // // () |
| 348 | D-WP(C)/38771/2024 WP(C)/22587/2024 | STATE OF ODISHA HRUSHIKESH ROUTRAY VS | MANAS PATI VS | // // () |
| 349 | D-WP(C)/37785/2024 WP(C)/22588/2024 | STATE OF ODISHA PARAMANANDA NAIK VS | SUBASH CHANDRA PANI VS | // // () |
| 350 | D-WP(C)/36714/2024 WP(C)/22589/2024 | STATE OF ODISHA NIGAM KESHARI SAMAL VS | SUBHENDU KUMAR NAYAK VS | // // () |
| 351 | D-WP(C)/38399/2024 WP(C)/22590/2024 | STATE OF ODISHA PURNANANDA SAHOO VS | MANAS PATI VS | // // () |
| | | STATE OF ODISHA | | // |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/09/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|---|--------------------------------|-------------------------------------|
| 352 | D-WP(C)/38401/2024 WP(C)/22591/2024 | UTTAM KUMAR BEHERA VS STATE OF ODISHA | MANAS PATI VS | // 0 // |
| 353 | D-WP(C)/38819/2024 WP(C)/22592/2024 | M/S BHAGWATI PROJECTS, SUNDERGARH VS MANAGING DIRECTOR, ODISHA LIFT IRRIGATION CORPORATION LTD., BBSR | SASWAT KUMAR ACHARYA VS | // 0 // |
| 354 | D-WP(C)/37162/2024 WP(C)/22593/2024 | SATYABRATA PANDA VS STATE OF ODISHA | JAGAJIBAN PRADHAN VS | // 0 // |
| 355 | D-WP(C)/37432/2024 WP(C)/22594/2024 | RABINDRANATH MAHAPATRA VS STATE OF ORISSA | SANJIB KUMAR RATH VS | // 0 // |
| 356 | D-WP(C)/38092/2024 WP(C)/22595/2024 | PRAKASH CHANDRA GAJIBILI VS STATE OF ODISHA | UPENDRA KUMAR SAMAL VS | // 0 // |
| 357 | D-WP(C)/38295/2024 WP(C)/22596/2024 | DHIREN KUMAR NAYAK VS STATE OF ORISSA | PRAFULLA KUMAR MOHAPATRA VS | // 0 // |
| 358 | D-WP(C)/38101/2024 WP(C)/22597/2024 | DAMODAR PATRA VS STATE OF ODISHA | UPENDRA KUMAR SAMAL VS | // 0 // |
| 359 | D-WP(C)/37433/2024 WP(C)/22598/2024 | BHAGIRATHI BAG VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // 0 // |
| 360 | D-WP(C)/37435/2024 WP(C)/22599/2024 | DHOBA KHATUA VS STATE OF ORISSA | SANJIB KUMAR RATH VS | // 0 // |
| 361 | D-WP(C)/38314/2024 WP(C)/22600/2024 | SANDIP KUMAR MISHRA VS STATE OF ODISHA | NIHAL RATH VS | // 0 // |
| 362 | D-WP(C)/38482/2024 WP(C)/22601/2024 | RAJENDRA BHAGAT VS STATE OF ODISHA | BRAJA MOHAN SARANGI VS | // 0 // |
| 363 | D-WP(C)/38488/2024 | SANTOSH KUMAR MUDULI | BRAJA MOHAN SARANGI | // |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/09/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---|---|-----------------------------|--|
| | WP(C)/22602/2024 | VS STATE OF ODISHA | VS | () // |
| 364 | D-WP(C)/37445/2024 WP(C)/22603/2024 | NARAHARI DASH VS STATE OF ODISHA | SUBHASISH SATAPATHY VS | // () // |
| 365 | D-WP(C)/37478/2024 WP(C)/22604/2024 | SAROJ KUMAR SAHU VS STATE OF ODISHA | AMIT KUMAR NATH VS | // () // |
| 366 | D-WP(C)/37708/2024 WP(C)/22605/2024 | MANOJ KUMAR SWAIN VS STATE OF ODISHA | BHAGABAN BEHERA VS | // () // |
| 367 | D-WPCRL/25927/2024 WPCRL/113/2024 | GOURI MANTRI VS STATE OF ODISHA | MANAS KUMAR CHAND VS | KEONJHAR TOWN /58 /2023 SPECIAL JUDGE,KEONJHAR(Kendujhar) CRMC/000005/2023 |
| 368 | D-WPCRL/25942/2024 WPCRL/114/2024 | SK AMJAD ALI VS STATE OF ODISHA | MANAS KUMAR CHAND VS | NAYAGARH /71 /2024 () // |
| 369 | D-ABLAPL/26859/2024 ABLAPL/9869/2024 | KAMESH MARI VS STATE OF ODISHA | RAJIB LOCHAN PATTNAIK VS | PADWA /105 /2023 () // |
| 370 | D-ABLAPL/22891/2024 ABLAPL/9870/2024 | RAJENDRA SAHOO VS STATE OF ODISHA | PRABIR KUMAR RAY VS | NIHALPRASAD /110 /2024 () // |
| 371 | D-ABLAPL/26862/2024 ABLAPL/9871/2024 | BAIDU @ RUPELI SWAIN VS STATE OF ODISHA | BIRAJA PRASAD NANDA VS | TALCHER TOWN /638 /2024 () // |
| 372 | D-ABLAPL/26870/2024 ABLAPL/9872/2024 | DEEPAK KUMAR PADHY VS STATE OF ODISHA | BASUDEV PUJARI VS | BRAHMAGIRI /419 /2024 () // |
| 373 | D-ABLAPL/26871/2024 ABLAPL/9873/2024 | SOUMYA RANJAN BARIK VS STATE OF ODISHA | SK. ZAFARULLA VS | BALICHANDRAPUR /179 /2024 () // |
| 374 | D-ABLAPL/24819/2024 ABLAPL/9874/2024 | NARENDRA KUMAR SAHU @ NARENDRA SAHU VS | GIRIJA SANKAR NAYAK VS | JARAPADA /50 /2024 () |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/09/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---|---|------------------------------|---------------------------------------|
| 375 | D-ABLAPL/26011/2024 ABLAPL/9875/2024 | STATE OF ODISHA SHAMBUNATH DAS @ SAMBHUNATH DAS VS STATE OF ODISHA | SATYA NARAYAN MISHRA 4 VS | // BASUDEVPUR /554 /2024 () |
| 376 | D-ABLAPL/26876/2024 ABLAPL/9876/2024 | STATE OF ODISHA SANTOSH KUMAR PARHI @ SANTOSH PADHEE VS STATE OF ODISHA | PRAVAT KUMAR PANDA VS | // KUMBHARAPARA /242 /2024 () |
| 377 | D-ABLAPL/26017/2024 ABLAPL/9877/2024 | STATE OF ODISHA RANJAN NAIK VS STATE OF ODISHA | BIBHUTI BHUSAN BEHERA VS | // BANARAPAL /278 /2024 () |
| 378 | D-ABLAPL/26260/2024 ABLAPL/9878/2024 | STATE OF ODISHA LIPU @ BISWAMBAR MOHAPATRA VS STATE OF ODISHA | MANAS KUMAR CHAND VS | // KANAS /183 /2024 () |
| 379 | D-ABLAPL/26879/2024 ABLAPL/9879/2024 | STATE OF ODISHA BULU @ SURYAKANTA MALLIK VS STATE OF ODISHA | BIPIN KUMAR NAYAK VS | // NIMAPADA /115 /2023 () |
| 380 | D-ABLAPL/26881/2024 ABLAPL/9880/2024 | STATE OF ODISHA SUSANTA KUMAR SAHOO VS STATE OF ODISHA | SATYA RANJAN MULIA VS | // CHANDILI /176 /2024 () |
| 381 | D-ABLAPL/26298/2024 ABLAPL/9881/2024 | STATE OF ODISHA SURYANARAYAN PANDA @ RINKU VS STATE OF ODISHA | TRILOCHAN RATH VS | // KEONJHAR TOWN /418 /2024 () |
| 382 | D-ABLAPL/26882/2024 ABLAPL/9882/2024 | STATE OF ODISHA ALI BAIG VS STATE OF ODISHA | SATYA RANJAN MULIA VS | // CANTONMENT ROAD /31 /2024 () |
| 383 | D-ABLAPL/26536/2024 ABLAPL/9883/2024 | STATE OF ODISHA RASMI RANJAN BARIK@RASHMI RANJAN BARIKI VS STATE OF ODISHA | SOUBHAGYA KUMAR DASH VS | // MOTANGA /336 /2024 () |
| 384 | D-ABLAPL/26335/2024 ABLAPL/9884/2024 | STATE OF ODISHA JITENDRA KHUNTIA VS STATE OF ODISHA | AMIT KUMAR NATH VS | // BANTALA /267 /2024 () |
| 385 | D-ABLAPL/26892/2024 ABLAPL/9885/2024 | STATE OF ODISHA SANTOSH KUMAR DAS VS STATE OF ODISHA | ARJUNA CHARANA BEHERA VS | // KHAIRA /157 /2024 () |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/09/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---|---|-----------------------------|--|
| 386 | D-ABLAPL/26894/2024 ABLAPL/9886/2024 | KRISHNA @ SANGRAM DEHURI VS STATE OF ODISHA | RABINDRA NATH PANDA VS | RAGHUNATHPUR /206 /2024 () // |
| 387 | D-ABLAPL/26594/2024 ABLAPL/9887/2024 | BIKRAM PRADHAN VS STATE OF ODISHA | JAGABANDHU SAHU VS | BARGARH RURAL /186 /2024 () // |
| 388 | D-ABLAPL/26909/2024 ABLAPL/9888/2024 | RANAJIT BISWAL VS STATE OF ODISHA | PRAMOD KUMAR JENA VS | CHANDIPUR /80 /2024 () // |
| 389 | D-ABLAPL/26393/2024 ABLAPL/9889/2024 | AKSHYA SAHOO VS STATE OF ODISHA | PANCHANAN PANIGRAHI VS | // J.M.F.C,PARJANG(Dhenkanal) 2(A)CC/0000121/2024 |
| 390 | D-ABLAPL/26939/2024 ABLAPL/9890/2024 | RAJIB MALLICK VS STATE OF ODISHA | AMULYA RATNA PANDA VS | SARANGADA /137 /2023 () // |
| 391 | D-ABLAPL/26910/2024 ABLAPL/9891/2024 | UGRESEN PARIJA VS STATE OF ODISHA | SOUMYA JYOTI BISWAL VS | //0 () // |
| 392 | D-ABLAPL/26669/2024 ABLAPL/9892/2024 | SURYA PRATAP MOHANTY VS STATE OF ODISHA | HEMANTA KUMAR MOHANTA VS | BARIPADA TOWN /243 /2024 () // |
| 393 | D-ABLAPL/26911/2024 ABLAPL/9893/2024 | BICHITRA LENKA VS STATE OF ODISHA | SAMBIT BISWAL VS | KUJANGA /420 /2024 () // |
| 394 | D-ABLAPL/26756/2024 ABLAPL/9894/2024 | BHAGIRATHI SETHY VS STATE OF ODISHA | ASHOK KUMAR SAHOO VS | KENDRAPARA /174 /2024 () // |
| 395 | D-ABLAPL/26941/2024 ABLAPL/9895/2024 | SANJAY PRADHAN VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | TANGI (KHURDA) /581 /2023 () // |
| 396 | D-ABLAPL/26432/2024 ABLAPL/9896/2024 | BHAGABAN DAS @ BAYA VS UNION OF INDIA (RAILWAY) | PRASANT KUMAR BARIK VS | //0 S.D.J.M.,BHADRAK(Bhadrak) 2(A)CC/0000467/2024 |
| 397 | D-ABLAPL/26918/2024 | ANURANJAN PARICHHA | BIBHU PRASAD CHHUALSINGH | RAIKIA /36 /2023 |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/09/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---|--|------------------------------|---|
| | ABLAPL/9897/2024 | VS STATE OF ODISHA | VS | () // |
| 398 | D-ABLAPL/26808/2024 ABLAPL/9898/2024 | SK. ABDOL @ GULAM HOSEN VS STATE OF ODISHA | PRAKASH CHANDRA DASH VS | KENDRAPARA SADAR /365 /2024 () // |
| 399 | D-ABLAPL/26954/2024 ABLAPL/9899/2024 | PRABHAT KUMAR KULDEEP VS STATE OF ODISHA | MANORANJAN PADHY VS | JEYPURE TOWN /188 /2024 () // |
| 400 | D-ABLAPL/26956/2024 ABLAPL/9900/2024 | DAMBURU JENA VS STATE OF ODISHA | ASHOK DAS VS | SHERAGADA /302 /2024 () // |
| 401 | D-ABLAPL/26809/2024 ABLAPL/9901/2024 | SUSANTA KUMAR GOCHHAYAT VS STATE OF ODISHA | TAPAN JYOTI PANI VS | CHOUDWAR /440 /2024 () // |
| 402 | D-ABLAPL/26972/2024 ABLAPL/9902/2024 | LALITA MANTRY VS STATE OF ODISHA | PRADIPTA BEURA VS | //0 S.D.J.M.,CUTTACK SADAR(Cuttack) 2(A)CC/0000031/2024 |
| 403 | D-ABLAPL/26491/2024 ABLAPL/9903/2024 | AMARESWAR LENKA VS STATE OF ODISHA | ANWAR HUSSEN VS | MAHILA P.S. BUXIBAZAR /82 /2024 () // |
| 404 | D-ABLAPL/26968/2024 ABLAPL/9904/2024 | CHITARANJAN PRADHAN VS STATE OF ODISHA | CHINMAYA MOHANTY VS | //0 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC |
| 405 | D-ABLAPL/26974/2024 ABLAPL/9905/2024 | ISAK MAJHI VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | ICC/0000013/2021 ADVA /33 /2024 () // |
| 406 | D-ABLAPL/26975/2024 ABLAPL/9906/2024 | TALASU @ T. BADRINATH SUBUDHI VS STATE OF ODISHA | SANJIB KUMAR BHANJADEO VS | //0 () // |
| 407 | D-ABLAPL/26834/2024 ABLAPL/9907/2024 | NABAGHANA PAIKRAY VS STATE OF ODISHA | DEBA KUMAR RATH VS | TANGI (KHURDA) /508 /2024 () // |
| 408 | D-ABLAPL/26504/2024 ABLAPL/9908/2024 | MANAS KUMAR JENA @ MANAS JENA VS | RAJENDRA N.ROUT VS | BAISINGA /266 /2024 () |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/09/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---|---|--------------------------------|--|
| 409 | D-ABLAPL/26849/2024 ABLAPL/9909/2024 | THE STATE OF ODISHA BITHAL SAHU VS STATE OF ODISHA | SUDHIR KUMAR PATRA VS | // GOLANTHARA (BERHAMPUR) /403 /202 () |
| 410 | D-ABLAPL/26977/2024 ABLAPL/9910/2024 | MOTILAL BARIK @ TUTUN VS STATE OF ODISHA | PRADIPTA BEURA VS | // / /0 J.M.F.C.,CUTTACK(RURAL)(Cuttack) |
| 411 | D-ABLAPL/26857/2024 ABLAPL/9911/2024 | MAHENDRA MAHAKUD VS STATE OF ODISHA | S.S.RAY (2) VS | 2(A)CC/0000347/2024 BAMBARI /82 /2023 () |
| 412 | D-ABLAPL/25906/2024 ABLAPL/9912/2024 | MANOJ KUMAR JENA VS STATE OF ODISHA | SHANTANU KUMAR PANDA VS | // SAHADEV KHUNTA /286 /2024 () |
| 413 | D-ABLAPL/23484/2024 ABLAPL/9913/2024 | SUBIMAL MALLICK VS STATE OF ODISHA | HIMANSHU SEKHAR MISHRA VS | // PAHALA /306 /2024 () |
| 414 | D-ABLAPL/26719/2024 ABLAPL/9914/2024 | PRAVAKAR CHAMPATI VS STATE OF ODISHA | AKSHAYA KUMAR SUBUDHI VS | // DELANGA /165 /2022 () |
| 415 | D-ABLAPL/26771/2024 ABLAPL/9915/2024 | RIAJAT KHAN @ ABUNU VS STATE OF ODISHA | PRANAB KUMAR CHHATOI VS | // CHANDAKA P.S. /256 /2021 () |
| 416 | D-ABLAPL/25194/2024 ABLAPL/9916/2024 | ABDUL MUTTALLIB VS STATE OF ODISHA | SANTOSH KUMAR MAHANTY VS | // INFOCITY PS /392 /2023 () |
| 417 | D-ABLAPL/26812/2024 ABLAPL/9917/2024 | KABITA PANDA VS STATE OF ODISHA | SUSMITA PATTNAIK VS | // SATYABADI /355 /2022 () |
| 418 | D-ABLAPL/26904/2024 ABLAPL/9918/2024 | ARUNANSHU SEKHAR MAJHI VS STATE OF ODISHA | SANTOSH CHANDRA ATABUDHI VS | // BHOGRAI /282 /2024 () |
| 419 | D-ABLAPL/25598/2024 ABLAPL/9919/2024 | DIPU PANDA @ SAUBHAGYA KUMAR PANDA VS STATE OF ODISHA | DAYANIDHI MISHRA VS | // DHENKANAL SADAR /550 /2024 () |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/09/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---|---|-----------------------------|--------------------------------------|
| 420 | D-ABLAPL/26979/2024 ABLAPL/9920/2024 | ISHAK RAITA VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | ADVA /33 /2024 () // |
| 421 | D-ABLAPL/26926/2024 ABLAPL/9921/2024 | JAGAR SAHOO VS STATE OF ODISHA | MANAS KUMAR CHAND VS | KENDRAPARA /273 /2023 () // |
| 422 | D-ABLAPL/26985/2024 ABLAPL/9922/2024 | CHANDRAKANTA BHOLA VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | JANKIA P.S. /285 /2024 () // |
| 423 | D-ABLAPL/26928/2024 ABLAPL/9923/2024 | GOLI PRADHAN VS STATE OF ODISHA | BHABANI SANKAR MISHRA VS | BANAPUR P.S. /258 /2017 () // |
| 424 | D-ABLAPL/27091/2024 ABLAPL/9924/2024 | MIR TASAWAR ALI @ MIR TASWAR VS STATE OF ODISHA | BISWABHUSAN DAS VS | KRUSHANANDAPUR /88 /2024 () // |
| 425 | D-ABLAPL/26492/2024 ABLAPL/9925/2024 | RAJESH KUMAR MALLICK VS STATE OF ODISHA | PRASANTA KUMAR BARIK VS | TIHIDI /61 /2024 () // |
| 426 | D-ABLAPL/26931/2024 ABLAPL/9926/2024 | JAYANTA KUMBHAR VS STATE OF ODISHA | JAYADEBA BEHERA VS | PATNAGARH /236 /2024 () // |
| 427 | D-ABLAPL/26988/2024 ABLAPL/9927/2024 | AJAY KUMAR PRADHAN @ BRUNDABAN VS STATE OF ODISHA | SAROJ KUMAR DASH VS | JANKIA P.S. /283 /2024 () // |
| 428 | D-ABLAPL/26942/2024 ABLAPL/9928/2024 | PURNA CHANDRA PRADHAN VS STATE OF ODISHA | AMULYA RATNA PANDA VS | SARANGADA /137 /2023 () // |
| 429 | D-ABLAPL/26989/2024 ABLAPL/9929/2024 | AJAY KUMAR PRADHAN @ BRUNDABAN VS STATE OF ODISHA | SAROJ KUMAR DASH VS | JANKIA P.S. /278 /2024 () // |
| 430 | D-ABLAPL/26944/2024 ABLAPL/9930/2024 | BATUA BADAJENA VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | NIRAKARPUR /217 /2024 () // |
| 431 | D-ABLAPL/26496/2024 | SHANTANU PALEI | PRASANT KUMAR BARIK | SABARANG /1 /2024 |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/09/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---|---|---------------------------|---|
| | ABLAPL/9931/2024 | VS STATE OF ODISHA | VS | () // |
| 432 | D-ABLAPL/26990/2024 ABLAPL/9932/2024 | KALIA @ SAROJ KUMAR SAHOO VS STATE OF ODISHA | PRADIPTA BEURA VS | //0 J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/000073/2024 |
| 433 | D-ABLAPL/26088/2024 ABLAPL/9933/2024 | PRAVAT KUMAR RANA VS STATE OF ODISHA | ASIT KUMAR JENA VS | DHARMASALA /652 /2024 () // |
| 434 | D-ABLAPL/26691/2024 ABLAPL/9934/2024 | MUNA PAL @ DILLIP RANJAN PAL @ DILIP KUMAR PAL VS STATE OF ODISHA | BIRAJA PRASAD NANDA VS | RAJNAGAR /317 /2024 () // |
| 435 | D-ABLAPL/26295/2024 ABLAPL/9935/2024 | SURYANARAYAN PANDA @ RINKU VS STATE OF ODISHA | TRILOCHAN RATH VS | KEONJHAR TOWN /422 /2024 () // |
| 436 | D-ABLAPL/25285/2024 ABLAPL/9936/2024 | MEGHANADA CHHOTARAY VS STATE OF ODISHA | ANNADA SANKAR JENA VS | KANAS /184 /2024 () // |
| 437 | D-ABLAPL/26982/2024 ABLAPL/9937/2024 | RAMAKANTA MAHARANA VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | TANGI (KHURDA) /512 /2024 () // |
| 438 | D-ABLAPL/26490/2024 ABLAPL/9938/2024 | SAJIT KUMAR LENKA VS STATE OF ODISHA | ANWAR HUSSEN VS | MAHILA P.S. BUXIBAZAR /82 /2024 () // |
| 439 | D-ABLAPL/25583/2024 ABLAPL/9939/2024 | BIPLABA HOTA VS STATE OF ORISSA | ANNADA SANKAR JENA VS | BASELI SAHI PS /67 /2024 () // |
| 440 | D-ABLAPL/26494/2024 ABLAPL/9940/2024 | RAJENDRA BEHERA @ TALIA VS STATE OF ODISHA | PRASANT KUMAR BARIK VS | //0 J.M.F.C.,BHADRAK(Bhadrak) 2(A)CC/000086/2024 |
| 441 | D-ABLAPL/26695/2024 ABLAPL/9941/2024 | SUMANTA PARIDA@SUMANTA KUMAR PARIDA VS STATE OF ODISHA | NIHAL RATH VS | DELANGA /312 /2024 () // |
| 442 | D-ABLAPL/26992/2024 ABLAPL/9942/2024 | AJAY KUMAR PRADHAN @ BRUNDABAN VS | SAROJ KUMAR DASH VS | JANKIA P.S. /279 /2024 () |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/09/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---|---|------------------------------|--|
| 443 | D-ABLAPL/26999/2024 ABLAPL/9943/2024 | STATE OF ODISHA MANOJ PRADHAN VS STATE OF ODISHA | SUSANTA KUMAR SAHU VS | // ATTABIRA /296 /2024 () // |
| 444 | D-ABLAPL/27033/2024 ABLAPL/9944/2024 | KANHEI @ GAJENDRA DAS VS STATE OF ODISHA | AMULYA RATNA PANDA VS | SAHADEV KHUNTA /260 /2024 () // |
| 445 | D-ABLAPL/25287/2024 ABLAPL/9945/2024 | BHAJAMAN JENA@BHAJIA VS STATE OF ODISHA | ANNADA SANKAR JENA VS | PURI SADAR /284 /2013 () // |
| 446 | D-ABLAPL/27036/2024 ABLAPL/9946/2024 | PADMALOCHAN PATRA VS STATE OF ODISHA | JAYANTA KUMAR MAJHI VS | NANDIPADA /238 /2024 () // |
| 447 | D-ABLAPL/27002/2024 ABLAPL/9947/2024 | MANOJ PRADHAN VS STATE OF ODISHA | SUSANTA KUMAR SAHU VS | ATTABIRA /277 /2024 () // |
| 448 | D-ABLAPL/26787/2024 ABLAPL/9948/2024 | PARAMESWARA MANDAL @ TULU MANDAL VS STATE OF ODISHA | MRUTYUNJAYA MAHARANA VS | GOLANTHARA (BERHAMPUR) /341 /202 () // |
| 449 | D-ABLAPL/27011/2024 ABLAPL/9949/2024 | SATRUJIT PATTNAIK VS STATE OF ODISHA | SUSHANTA KUMAR PRADHAN VS | BHAWANIPATNA TOWN /294 /2023 () // |
| 450 | D-ABLAPL/27067/2024 ABLAPL/9950/2024 | BIKI PUROHITA @ ABINASH PUROHIT VS STATE OF ODISHA | JULU KHANSAMA VS | RAIRAKHOL /205 /2024 () // |
| 451 | D-ABLAPL/27015/2024 ABLAPL/9951/2024 | CHINMAY BEHERA VS STATE OF ODISHA | SONALI ROUT VS | BADAGODA P.S. /582 /2024 () // |
| 452 | D-ABLAPL/27041/2024 ABLAPL/9952/2024 | DILLIP KUMAR MISHRA VS STATE OF ODISHA | UMAKANTA BARIK VS | KHANDAPARA /189 /2024 () // |
| 453 | D-ABLAPL/27070/2024 ABLAPL/9953/2024 | ASUTOSH PRADHAN @ SONU VS STATE OF ODISHA | BHABANI SAMAL VS | CHANDRASEKHARPUR /131 /2024 () // |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/09/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---|---|----------------------------------|--|
| 454 | D-ABLAPL/26456/2024 ABLAPL/9954/2024 | ANITA SUBUDHI VS STATE OF ODISHA | PRONOY MOHANTY VS | BERHAMPUR SADAR /269 /2024 () // |
| 455 | D-ABLAPL/25917/2024 ABLAPL/9955/2024 | RAJA @ RAJESH BARIK VS STATE OF ODISHA | SAROJ KUMAR PADHI VS | PIPLI /360 /2024 () // |
| 456 | D-ABLAPL/25588/2024 ABLAPL/9956/2024 | NARENDRA@NAREN GARADA VS STATE OF ORISSA | DEEPANKAR PANIGRAHY VS | KORAPUT SADAR /106 /2024 () // |
| 457 | D-ABLAPL/26044/2024 ABLAPL/9957/2024 | RAKESH KUMAR@SUDHIR SAMANTARAY VS STATE OF ODISHA | ANNADA SANKAR JENA VS | CHANDANPUR /174 /2024 () // |
| 458 | D-ABLAPL/26244/2024 ABLAPL/9958/2024 | GOPINATH SWAIN VS STATE OF ODISHA | ANUGRAHA NARAYAN SAMANTRAY VS | KRUSHANANDAPUR /25 /2023 () // |
| 459 | D-ABLAPL/26843/2024 ABLAPL/9959/2024 | SANTOSH RAY VS STATE OF ODISHA | DIBYA PRAKASH MISHRA VS | BAREIPALI /135 /2024 () // |
| 460 | D-ABLAPL/27020/2024 ABLAPL/9960/2024 | KAMA PATRA VS STATE OF ODISHA | MANAS RANJAN PATRA VS | DHENKANAL SADAR /680 /2024 () // |
| 461 | D-ABLAPL/27028/2024 ABLAPL/9961/2024 | KALIM UDDIN KHAN VS STATE OF ODISHA | CHHABI BEHERA VS | LAXMISAGAR P.S. /471 /2024 () // |
| 462 | D-ABLAPL/26459/2024 ABLAPL/9962/2024 | BACHAN SETHI VS STATE OF ODISHA | PRONOY MOHANTY VS | BERHAMPUR SADAR /269 /2024 () // |
| 463 | D-ABLAPL/27039/2024 ABLAPL/9963/2024 | SUDARSAN NAYAK VS STATE OF ODISHA | UMAKANTA BARIK VS | KEONJHAR SADAR /309 /2024 () // |